[Mr. Deputy-Speaker] hours have been allotted for all the three stages of the Bill. If the House agrees, we may have eight hours for general discussion, three hours clause-by-clause consideration and one hour for the third reading.

MINISTER OF FINANCE THE (SHRI YESHWANTRAO CHAVAN): Sir, I move:*

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1974-75, be taken into considera-

Sir, I had explained the main features of the proposals contained in the Bill in my Budget speech. The details of the specific provisions in the Bill have been explained in the Explanatory Memorandum circulated to hon, Members. I do not therefore, consider it necessary to cover the entire ground again.

The Bill has been before the hon. Members for nearly eight During the general debate on the given Budget, hon. Members have valuable suggestions for improvement of some of the provisions in the Bill. Sir, I am grateful to them for their comments and constructive criticism of the proposals in the Bill. I have also had the benefit of studying several representations and memoranda from members of the public, chambers of commerce etc. I have given careful consideration to the suggestions made by the hon. Members and others. In the light of these comments and suggestions, I propose to modify some of my original proposals. With indulgence of the House, I will briefly explain the principal changes are proposed to be made in the provisions of the Finance Bill.

In view of the critical shortage of petroleum products, I had proposed the continuance of development rebate for another year in respect coal-fired boilers and machinery or plant for converting oil-fired boilers

into coal-fired boilers. While this concession has been widely welcomed, it has been pointed out that industry may not be in a position to obtain delivery of new boilers by 1st June, 1975. It has also been urged with a view to encouraging a switchover from oil to coal as a source of energy, the proposed tax concesshould be extended to other coal-fired equipment, such as furnaces, kilns, ovens and the like I find considerable merit in these suggestions. I accordingly propose to extend the tax concession by way development rebate for a period of two years in respect of coalfired boilers and any machinery plant for converting oil-fired boilers into coal-fired boilers. Similar concession will also be available in respect of coal-fired furnaces, ovens and the like and machinery or plant for converting such equipment into coal-fired equipment.

Under the provisions of the Bill, the operation of development rebate is also proposed to be extended by one year in cases where there is satisfactory evidence to show that contracts for purchase of machinery and plant were finalised before 1st December, 1973. Under these provisions, the benefit of this concession will not be available in cases where machinery or plant is manufactured by an industrial undertaking owned by the taxpayer. Since this would result hardship in some cases, I propose to move an amendment to secure that machinery or plant manufactured by a taxpayer in his own undertaking will also qualify for development rebate if satisfactory evidence is produced to show that steps for manufacture of such machinery or taken before plant had been December, 1973.

Under the provisions of the Incometax Act, income derived by Indian companies and resident non-corporate taxpayers in consideration of providing technical know-how and technical

^{*}Moved with the recommendation of the President.

services to foreign enterprises is entitled to preferential tax treatment. As one of the main objects of this tax concession is to augment our foreign exchange resources, the Finance Bill seeks to make a retrospective amendment to the relevant provisions to provide that the concession will be allowed only to the extent that such income is received or brought into India in accordance with the laws regulating payments and dealings foreign exchange. Sometimes, host countries may place restrictions on remittance of funds by Indian payers to India. Remittance of funds to India may sometimes get delayed due to other valid and inescapable factors. In such cases, income received in a foreign country may not be brought into India before the completion of the regular assessment of the taxpayers. In order to cover such cases, it is proposed to make a provision in the law for rectification of completed assessments if the taxpayer proves that the foreign income has been subsequently brought into India. The Reserve Bank of India sometimes permits the use of foreign outside India. Income which is so used outside India can be regarded as constructively brought into India. accordingly propose to move an amendment to secure that moneys utilised outside India with the permission of the Reserve Bank would be deemed to have been brought into India for the purposes of this tax concession. It is also proposed to move a drafting amendment to secure that these tax concessions are available only in cases where the foreign income is received in foreign currencies which go to augment our foreign exchange resources.

Under an existing provision in the Income-tax Act, profits transferred by approved financial corporations to special reserve account are exempted from income-tax within the ceiling limits laid down in this behalf. The Finance Bill seeks to increase the ceiling limits on the deductible amount in the case of Financial Corporations or Joint Financial Corporations estab-

lished under the State Financial Corporations Act, 1951. I propose to extend the benefit of the proposed concession to approved Financial Corporations which, though not established under the State Financial Corporations Act, are deemed to be Financial Corporations under that Act.

In regard to indirect taxes and particularly Central Excises, though there has been some criticism of the magnitude of the tax effort, it was reassuring to note that many recognised that there was no other choice, if the deficit financing was to be maintained at a safe level. There are, however, certain areas where, I feel, some modifications in the original proposals are called for.

15 hrs.

With the revision of the criterion for dutiability of aerated waters, many small units have come into the excise net, as a result of which a large number of representations have been received from them pleading for excise relief. Their cases have also been taken up by some of the hon. Members and the issue raised during the general discussions in both the Houses of Parliament. In the light of the various representations received and studies made, I propose to give suitable relief to the small units by exempting aerated waters produced with the aid of power, where the extent of power used by or on behalf of a manufacturer in one or more factories does not exceed 10 horse power, in replacement of the existing exemption.

Consequent on the withdrawal of the lower effective rate in respect of Robusta, Liberia and Excelsia varieties of coffee, representations have been received urging restoration of the pre-Budget rate in respect of these varieties on the ground that they are inferior in quality. I propose to reduce the duty on Liberia and Excelsia varieties of coffee from Rs. 100 per quintal to Rs. 75 per quintal, while other varieties of cured coffee

[Shri Yeshwantrao Chaven] will carry the rate of Rs. 109 perquintal.

As a result of steep increase in the effective rata of duty on Hexane used in the manufacture of solvent extracted vegetable non-essential oils and for extracting fat from silk worms pupae, representations have been received for the restoration of pre-Budget rate In particular, it has been urged that the solvent extracted oil industry is an export-oriented one and while on the one hand the costs of processing deoiled cakes have gone up, their international prices have registered a fall Hon Members are aware that in the 1974 budget, the effective rate of duty was increased from Rs 425 per kilo litre to Rs 1763 20 per kilo litre After taking into consideration all these factors, I propose to reduce the sate of duty on Hexane intended for use in the above industries so that the effective rate of duty will be Rs 1000 per kilo litre and revive the piccedural safeguards for ensuring the intended use

I am proposing a minor modification relating to waxed paper and boards and polyethylene coated paper and boards. As a matter of equity to manufacturers who utilise duty-pad base paper purchased from the open market in the manufacture of the aforesaid special varieties, I propose to it a lower effective rate of 80 paise pet Kg on the glove varieties of paper and boards manufactured out of duty-paid base paper

With the imposition of excise duty on electrical stampings and laminations in this year's Budget, representations have been received from some smaller manufacturers operating without the aid of power or with a relatively low quantum of power I propose to extend a concession to such smaller manufacturers by exempting a quantity not exceeding 20 metric tonnes of stampings and laminations cleared in a financial year by or on behalf of a manufacture, subject to the condition that the total quantity of cleared in that financial year does not exceed 40 metric tonnes

Thanks to a photo-finish, imposition of Central Excise duty on sensitised papers, including diasotype papers and boards, at 10 per cent disvalorem has coincided with the erease in prices announced by two of the major manufacturers of Photographic papers This twin imposition 18 said to have affected the photographic trade Some of the hon Members of Parliament have also supported the cause of the photographers deference to their wishes and 86 photographers are an ubiquitous phenomenon in present day society and, if I may say so, public life, I propose to reduce the rate of duty on all the above varieties of papers and boards from 10 per cent to 5 per cent ad valorem

The above modifications in the original proposals would mean a revenue secrifice of about Rs 120 lakhs in one full year. All these modifications are proposed to be effected by issue of suitable notifications effective from tomorrow and copies of these notifications will be laid before this House in due course.

MR DEPUTY-SPEAKER Motion moved.

"That the Bill to give effect to the financial proposals of the Contral Government for the financial year 1974-75, be taken into const deration"

SHRI DINEN BHATTACHARYYA (Serampore). The hon. Finance Minister has given certain concessions to a section of manufacturers as well as industrialists. If we weigh the concessions that he has just now announ ced, it will be found that he has still favoured the big industrialists more For ans than the ordinary people tance, the ordinary people do not use photographic paper where he has given some concession. It is good but I would say that he has given more concessions to big industrialists The Finance Bill incorporates the taxation measures for the year 1974

75, and so far the impression that I have got from this Finance Bill is that it is only a significant step in the policy of surrender to big monopolists and landlords, a policy which is consistent with the class character of the Congress Government. The anti-people policies of Shrimati Indira Gandhi's Government are getting more and more exposed. With the policy of fleecing the common people on the one hand and giving concessions and benefits to big business through tax concessions, freer licences and other benefits on the other. Government must at least be ashamed of making claims of socialism and garbi hatao.

15.00 hrs.

[SHRI JAGANNATHRAO in the Chair].

The Finance Bill has not touched the corporate sector of the industry. In fact, they have given further benefits in the form of development rebate which he has just now mentioned for another year; and next year also he will give the same concession again. The high income groups have been given benefit by reduction of the maximum rate of income-tax, including surcharge from the present 97.75 per cent to 77 per cent of the taxable income in the highest slab. And what has the Finance Bill offered to ordinary people? Instead of reducing the tax burden which has been mounting every year, the Finance Bill has imposed more tax burden on the people. For instance, heavy excise duties have been imposed on a large number of commodities. Some studies show that the cumulative effect of these increases in duties will be much higher than what the Government spokesmen have admitted. In fact, the inflationary pressures on the economy will be further increased The situation is becoming alarming day by day. The present inflationary tendencies will undermine the economy in a very serious manner, and a catastrophe will befail us unless the Government thoroughly changes its attitude and policies.

Now, look at the type of taxes they have imposed on the people. These are nothing but punitive taxes in the form of excise duties. Excise duties have been imposed on household goods ranging from tooth-paste to soap and towels and postcards, inland letters and postal covers will cost you more. The tax burden has been incieased in the case of goods such as tobacco, cigarettes, cotton cloth and glass and glass-ware. Aerated water, he has now excluded, from taxation. The Government spokesman claimed that the duty on industrial products will not have much impact on prices. In fact, the excise duties on industrial products will be shifted to the ordinary consumers by the profit-hungry industrialists, particularly, the big business. According to one estimate, the excise duty on iron and steel, cement, plywood, dyestuffs, etc. will raise the whole sale prices by at least 10 per

Mr Chavan's budget has been welcomed by private industries with cheerful glee. The stock exchanges which are fairly accurate indicators of the mood of private big business are also happy and reacted extremly favourable to the Budget proposals of Shri Chavan. These were reported by the Financial Express of Bombay dated 2nd March 1974. According to the Financial Express industrial equities in the major stock exchanges of the country surged forward reflecting a very favourable response to the Budget proposals. The Financial Express composite index rose by 5.60 per cent in one single day, the biggest single day increase, perhaps in the history of stock exchanges in the country, in the last two decades.

The Figure Bill symbolises other big leap-forward on the dangerous path of deficit financing and galloping prices. It will further worsen the already grave price attuation. The index number of prices which was 100 in 1946 has increased to 216 last year. In one year alone the price increase showed an alarming increase of about

(Shri Dinen Bhattacharyya) 20-25 per cent. In fact, this is the official figure. The real fact is that the prices of many commodities increased by as much as 50 to 75 per cent. According to conservative estimates prices of wheat, eggs, mustard oil, vanaspati and biscuits increased by 30 to 50 per cent recently after the Budget was placed.

The inflationary rise in the prices of most of the products of mass consumption has resulted in the reduction of the purchasing power of the people. The real incomes working classes and the toiling people are being continously eroded through deficit finance and-inflation. Only the other day the Minister of State in the Ministry of Finance announced that the value of the rupce is now only 30 paise, but the very next day, the Amrita Bazar Patrika went in detail contradicted the Minister's statement and said that the real value of the rupee has gone down to I5 paise. So, the prices are increasing and the value of the rupce is going down.

Immediately after the presentation of the Budget, the Government increased the prices of petrol and kerosene and cooking gas and other Even the price of coal has gone up. Government has also raised the price of controlled cloth by thirty per cent This helps the millowners to amass profits while the ordinary consumers are fleeced heavily. In presenting the Budget Mr Chavan said in his Budget speech: I trust this Budget is one more step in the direction of Governmen.'s twin policy objectives of rapidly expanding economy with socialistic objectives'. In fact, the budgetary policies pursued by the Congress Gov. ernment during the last 26 years eince independence have led us to neither economic growing nor socialism. During the decade 1951 to 1961 the per capita income in India rose only at the annual rate of 1.7 per cent compound. In the last decade 1961 to 1971 per capita income increased

only marginally. In fact the rate of growth of per capita income declined to about half of what it was in the earlier decade, that is, 0,8 per cent. The Economic Survey of 1973-74 admitted that the national income had actually fallen in 1972-73 compared to the previous year. It says 'Although no firm estimates of national income are available beyond 1971-72, it is likely that in 1972-73 national income at constant 1960-61 price, showed a small decline.' In the light of such poor performance how can we take seriously the wish of the Government that in the current year that is 1973-74, however, it is likely that the rate of growth will be about six per cent? This is a plous wish which has no basis in reality.

In the Fourth Plan period as whole the averaged rate of growth of national income is not likely to exceed 35 per cent compared to the original target of 57 per cent. Due inflationary trends of economy unemployment is mounting like anything regularly. I may state certain figures to show that although the Government is investing certain amounts in industries and in certain institutions, the rate of unemployment is not decreasing but it is growing day by day.

From the official statistics it is shown that the rural unemployment is estimated to have reached more than 250 lakhs between June 1970 and June 1972 Registered unemployment grew by 35 per cent and the whole nation is being reduced to the status of de-There will be no relaxation titules unless the right to work is guaranteed unless the right to unemployment wage is equally secured.

Now the Government claims that the employment in organised sector has increased. But this is a statistica firtion. Because, the decrease in em ployment in the organised sector is more than nullified by the decline in employment in the un-orgainsed sector particularly due to large scale retrenchment of workers from the traditional industries due to power shortage and shortage of various essential raw materials and deepening economic crisis in general.

In fact, unemployment has been increasing at an an alarming rate. In Gujarat, a study was made by an economist of the Gujarat University. That showed that during the period 1960-71 to 1972-73 the unemployment as indicated by the Employment Exchanges registered an increase of 362 per cent.

I know from my own experience that 70,000 engineers, that is, those who possess diplomas and degrees in engineering, are not getting employment. This is the situation.

Regarding social justice, there has been a deterioration in the living standards of the people. The per capita income of the rural population was about 27 per cent of the per capita income in the urban area in the First Plan. It declined to 24 per cent in the Second Plan, 20 per cent in the Third Plan and to 18 per cent during 1966-71, and during period when Shri Chavan remained as the Finance Minister, it further fell from 19 per cent to 17 per cent in 1972-73.

The economic policies and budgetary policies pursued by the Congress Government have, therefore, increased the gap between the rural and the urban population. The poor peasants in the villages have been thrown into the ranks of pauperised agricultural labour as shown by the increase in the percentage share of agricultural labour in the 1971 Census in most of the States in India. This is due not to the economic policy followed by Government alone but also because no land-reform has been undertaken by Government in the interests of the peasantry. The rural population is pauperised regularly.

The whole of the fresh taxes which, Shri Chavan has proposed, for 1974-75 in the form of indirect taxes will 627 LS—10.

become more inequitous. At the same time, he has given quite a substantial concession to the high income groups. For instance, for those in the income group of Rs. 5 lakhs, the tax relief will amount to Rs. 83,447 by way of savings in taxes which, they would, otherwise, have paid.

The direct taxes had decreased. Indirect taxes to the total tax revenue had increased. In the year 1960-61, the direct tax was 32.63 per cent but, in 1974-75, it is 27 per cent. The indirect tax to the total tax revenue in 1960-61 was 67.37 per cent while the direct tax is 73 per cent. I have no time with me, otherwise, I would have shown that the rural income had gone down. And actually the value created by the working class has gone up. The whole of the increase has been usurped by the employers including Government as it has happened in the railways. I could have shown that also but, I do not have time to show that. More work is being done by the railwaymen. But, if you see their pay-packet although it might look that they are getting more money, its value has down to 15 paise per rupee.

I will now make out certain points especially for the Finance Minister to reply. Fourteen banks have nationalised but what is their achievement? What is their main objective? The Estimates Committee has they are far away from their main objectives and their progress has been slow and short of public expectations. Committee expressed its dissatisfaction at the progress in vital areas like lending to the weaker sections and priority sections particularly agricultural, and removal of regional imbalances. There is no check on the advances and orverdraft paid by these banks to the big business. Before these banks were nationalised it was not, the only one at the top who was to decide to whom the overdraft or a loan was to be given or not. Now, so far as my personal experience goes, it is the one man who decides whether the overdraft is to be given to a

288

· [Shri Dinen Bhattacharyya]

particular company or not. There must be a committee to screen actually to whom the loan or the over-draft is to be given. Now loan giving to big business has become a source of income of top officers.

Sir, discrimination is being done to the Eastern States nakedly. Take, for example, jute growers. What is their cost of production and what price they are getting? For the last one year the jute growers in these places have been demanding that jute prices must be increased so that they are able to get remunerative price. Now, the price has been fixed put it is far below the expectation of the people. Only two days back the Commerce Minister held a meeting and there he admitted that the price that was given to the jute growers was not much as they should get to cover fully their cost of production.

Now, just contrary has happened in regard to cotton. There, the Government is subsidising, as well as the price which they are given in comparison to the jute is far more. In almost all these years. So, West Bengal. Bihar and Tripura people have every reason to believe that justice is not being by the Centre to this main crop by which we get enough foregn exchange. I want to bring this fact to the notice of the Finance Minister.

In reply to a question the Chief Minister of West Bengal has come forward with a statement that justice is not being done to West Bengal so far as licensing and expansion of factories are concerned. More licences and letters or intent are given to Maharashtra and not to West Bengal where there is scope for expansion of many factories. The Chief Minister has himself come forward with a statement that the Centre has not done what they should have done

in respect of the industrialisation of eastern States especially West Bengal.

SHRI N. K. P. SALVE (Betuf): By force of habit, Shri Dinen Bhattacharyya and his party have described everything that we do as prevested -interest, pro-monapolise, anni-people etc. etc. But his upeech was saturated and dripping as much with innocence as it was with ignorance, and, therefore, to do due justice to his speech, I shall not refer to it at all.

I shall at the outest start with congratulating the Finance Minister Shri Yeshwantrao Chavan on his extremely distinguished and meritorious tenure as the President of the Development Bank. Asain week at Kualampur, at the meeting of the Asian Development Bank, praise were lavish encomiums and best wed on him for the great qualities of leadership and statesmanship which he had whown as a leader of the poor and the developing nations They may have been bestowed on him in his individual capacity, but if in such an international any encomium or praise is bestewed on a Member of his House I take it as a tribute to our country and as a tribute to our parliament

For the preceeding several years that I have been participating in the debate on the Pinances Bill I have been confining myself usually to the legal provisions which affect changes in the laws connected with direct taxation, and therefore I have beenconfining my observations usually to the technical aspect of the laws of However on this direct taxation occasion I am going to make a departure, and I am going to make some very candid and objective evaluation and assessment of the economic and the political situation. The present political and economic situation has of seriously imperilled the future parliamentary democracy in

country and has created a crisis which is unprecedented in the post-Independence period.

Before coming to the economic crisis, with your permission, I would refer to one or two provisions of the Finance Bill. I was extremely delighted to find that the Finance Minister while moving the Bill for considerstion today had himself made reference to certain modifications which he had proposed in the Finance Bill. or three of the modifications those to which I had the privilege of making a reference while speaking on the budget. They do bring about a certain degree of rationalisation the provisions of the Finance Bill But a very important change which I had suggested and brought an anomaly to the notice of the Fmance Minister and which seems to have escaped his notice completely was regarding the total irrationality in the tax rates of personal taxation proposed which would govern the assessment year 1976-76.

I think it is an extremely bold and realistic step to reduce the maximum marginal rate of taxation on personal income to 77 per cent from 97.75 per Whatever my hon, friend Shrı Dinen Bhattacharyya may have to say about these high rates of taxation, all those who know anything about the assessments of taxes about the levy and collection of taxes and are aware of and conversant with the menacious dimensions tax evasion and the parallel economy have known one thing very clearly that these excessively punitive rates of taxation which have been prevalent for long in our country have been punitive only on the honest taxpayers. Those who evaded tax scoffed at these high rates with great deal of impunity. Therefore, it was utterly necessary to rationalise the rates, and therefore, the reduction of rates to 77 per cent, to say the least, was a step towards rationalisation of the tax rates. However, in the process, while reducing the tax rates, the rates which have been prescribed at

the lower slabs are so thoroughly irrational that you will immediately get my point; when I point out the relief at these slabs. At Rs. 6,000, an assessee will get relief, at the proposed revised rates, of Rs. 110; at Rs. 7500 he will get a relief of Rs. 77. At Rs. 10,000, he gets a relief of Rs. 22 only; at Rs. 12,500, again he gets a relief of Rs. 77; at Rs. 15,000, Rs. 132 and at Rs. 20,000, Rs. 422. If the rates of taxation have some uniform pattern, they cannot be determined by the to private humour and personal fancy of any bureaucrat. If relief has to be given to tax payers in lower incomes, it has to have a proper bearing on different slabs. I do really hope that the Finance Minister, before he finalises this Bill, will recast the rates on the initial slabs. There is no reason why at Rs. 10,000 relief should only be Rs 22; it has at least to be six times more.

The second point that I wanted to make was the imperative necessity of increasing the exemption limit to Rs 7,500. It has been raised only to Rs. 6,000. I am unable to understand as to why the relief is not being given who are earning to those people Rs 7,500 keeping in view the steep depreciation in the purchasing power of the rupee. An argument is being advanced that we are taxing Rs. 7,500 because there are a large number of people of our country living below the poverty line who are earning far less than Rs 7,500. No argument is more cruel and no gimmics can be more sordid than this. Because we cannot improve the lot of the people who are living below the poverty line, should it mean that this gives us the right to torture those who are slightly above the poverty line!

Who is responsible for this depreciation in the purchasing power of the rupees? The Finance Minister is sugarely and morally responsible for giving the relief at least to those who are earning up to Rs. 7,500. In fact, the exemption should be taken to Rs. 10,000 if the rate of inflation

[Shri N. K. P. Salve]

does not come down in the years to come. These are the two points on which I wanted to make a very vehement ples with the Finance Minister.

Coming to the problems which have dangerously plaged our economy, one does not need today a super-genius to identify what those problems are. Nor is it possible any more either to ignore or to drift along with the problems without inviting immediately a disaster and chaos for this country; because the present crisis has unleashed such an unmitigated hardship and harassment far too long on the citizens, and especially the vulnerable sections appear to have been thrown to the wolves. There is no wonder today you find restlessness and listlessness among the people. There is anger and indignation writ large.

The question, therefore, that is being asked is, whether or not this country will survive as a democracy, or, will it crash and crumble under the onslaught of the economic crisis? To those who have an abiding faith in Parliamentary democracy, to those to whom democracy is an article of faith, the very way of their life, the very guarantee for the preservation of their values and cherished legacies, it is an extremely heavy, onerous and cumbersone responsibility. crisis presents a challenge. It is a time of test, a test to prove that their avowed faith in democracy is not purely a platitude but it is a reality, and unless this challenge is taken up in a serious manner as a challenge at the time of crisis is taken up, I am afraid we are likely to lose all that we might have gained these several years.

These problems which have created that present crisis are certainly not beyond solution. Many countries have faced these problems in the past and with assiduous efforts and arduous labour and perseverance, they have been able to overcome these problems. And now, how do we find a solution to this crisis? It is by a very blister-

ing personal catack on the Prime Minister individually that we shall take care of the crisis? Will it be taken cars of by scathing indictments of the Government and by levying criticism on the Government—right, left and centre, in season and out of season, and blaming the Government for anything and everything will it be solved by whipping public opinion to take recourse to extra-constitutional or unconstitutional means?

Will it be solved by adopting agitational approach, by impeding production, by disrupting normal life? which pulls costs and pushes wages, and gives a thrust to inflation. Is that approach going to solve the problem? Or is it not the requirement of the day for all of us to show the utmost discipline and utmost restraint and responsibility and a much larger concern for the weal of the community as such?

I am not for a moment going tohold brief for the Government. Government must take squarly and fairly the responsibility for its lapses, for its acts of commission and omission and for the misfortune which come on this country especially for the extremely poor and unimaginative approach in many matters through loose administration, especially in regard to hoarders, blackmarketeers, profiteers and racketeers. Not many of these people are languishing in jail? Many of them are making merry every day, explaiting the poor and innocent people. We have thrown our vulnerable sections to the wolves. It is these wolves which are at large and the administration is not able to take care of these wolves. At any rate Government has to be blamed for unpardonable laxity in the matter of monetary and fiscal discipline,

The accentuation of several problems has brought about the present crisis. There is the continuance of undiminishing poverty. My learned friend quoted certain statistical figures. He was trying to make out a case, that

in the year 1972-78 the per capita income at 1960-61 prices came down to Rs. 333 from Rs. 345 in 1964-65. If platined economy of a decade is going to bring down the per capita income like this, there is something wrong somewhere and we need to adopt a more drastic and a more imaginative approach. We have the problem of perennial shortage of essential goods and foodgrains. There is large scale blackmarketing and there is the black problem with its parallel money economy, which is crushing the middle class. The middle class has almost become extinct; either they have to adopt dishonest means or they find themselves coming down nearer to poverty line. There is the problem of unemployment, there is the problem of corruption. But nothing is so disastrous in the present crisis as the cost pull, wage push. inflationary spiral. official figures are now available and we find in one single year a rise of 29.4 per cent in the wholesale price index. Therefore, it is no wonder that the prices have reached concordian height at a concordian speed. If the country is to be saved from a bloody revolution and chaos the inflationary spiral has to be halted, not by half-hearted measures, not by mouthing platitudes, but by desperate determined prices have to The stabilised. The first and the foremost need to take care of the prices is to ensure the utmost vigorous and rigorous monetary and fiscal discipline. I read the other day that the aggregate estimated deficit financing in the States for the year 1974-75 is to be extent of Rs. 166.73 crores. I was glad to hear the Finance Minister when he asserted that centre is not going to exceed the limit of deficit financing in 1974-75; in other words they would not go beyond what they have estimated in the Budget, i.e. Rs. 125 crores. was something that our economy would easily absorb. I really hope that he will stick to every word and letter of his commitment about deficit financing. Some countries have done so. In the life of the nation as in the life of an individual, unless one

learns to cut one's cost according to ene's pecket, one is likely to involve oneself in danger. If we do not limit our expenses within our resources we are likely to land ourselves in extreme difficulty, more serious than what they have been so far. lack of fiscal discipline is there among the States? This is the first year of the Fifth Plan and one expected from the States a massive effort at resource mobilesation and a powerful thrust towards augmenting resources. However, there is a growing tendency towards fiscal and monetary indiscipline, who resorted to aggregate deficit finance of Rs. 166.73 crores. The State which leads in the matter of financial indiscipline is the State of Maharashtra, to which the Finance Minister belongs, with a deficit of Rs. 52.99 crores. The second one is Madhya Pradesh. which is my State with a deficit of 33.84 crores and next is Tamil Nadu with a deficit of 23.97 crores, where they are busy making a white paper for more and more autonomy instead of being financially disciplined. How are they going to help the anti-inflationery drive of the Central Government? All-out bid is, therefore, necessary by the States to mobilise all the resources and augment industrial production without which I do not think there is any way out of solving this problem of inflation. In this connection, I must congratulate the Minister of Heavy Industry, Shri T. A. Pai. The public sector undertakings working under him have shown extraordinary progress. They have shown more than 10% growth and this only shows one thing. If there is efficient and able management, even the public sector undertakings are capable of showing much better performance than we are used to seeing from them.

However, all our efforts at augmenting production are bound to be set at naught if we do not take the power crisis very seriously. They are very complacent about it. power crisis in different States, which, if tackled rationally and effectively. can really be solved. But, no one

[Shri N. K. P. Salve]

seems to be worried about the power crisis. It is here; it is there; it is everywhere; in Andhra Pradesh; in Madhya Pradesh; UP is the worst hit and Haryana and Punjab are sliding into it. How do we ever expect the production to come about without If the production adequate power? does not come about, I really do not know how are we ever going to solve the problem of shortages. If we are not going to solve the problem of shortages, there is going to be another spurt in prices and this time it is going to be the proverbial last straw on the camel's back. It is going to break the nation's back.

People are not willing to tolerate any further price rise. There is shortage of essential raw materials. Sir, what is required is industrial peace because unless there is industrial peace, a whole lot of mal-adjustment comes about between the employers and the employees. The employers must share their part of responsibility. In this connection, I expect Government to be an ideal employer and Government employees to be ideal employees. Any talk of Railway strike at this stage, I think, is complete subversion of the very existence of parliamentary democracy. There are any number of ways of solving the problems. Are there not industrial laws in this country? Is there not a Parliament which is worried about the rights of the less-privileged and underprivileged, the vulnerable sections and labourers' problems! We have a number of representatives in this House who wish to take up their problems. But, this strike at such a critical period in the services, in the essential services is disastrous for the employees also. Is it a way-out or 1- it an effort somehow or other to pressurise the Government? I submit in humility that if a few political operators wish to organise a strike and bring about greater disruption. We have seen the them bring about example of the Airlines strike. This time it ever the railway people go on

strike and they will go on a strike only if they are mis-guided, they will find it difficult to live in this country. People will fight against them. Nobody will stand by their strike. No one is willing to tolerate problems and botherations. May be, our railway employees, are not getting everything they need and they deserve. But, certainly, they are much better placed than many other people, many other unfortunate people, who should not be held to ransom. Therefore, Sir, it is necessary to ensure industrial peace.

Then, we need, to adopt an utterly new agricultural strategy. Our Agricultural policy has been very erratic and halting. We became extremely complacent about our agricultural front and about two years ago, we glibly talked about exporting foodgrains. I am not able to understand this. We were hardly out of the woods and we are talking like this. We are living from crisis to crisis. Every time, we have a crash programme and that crash programme crashes like anything. Why not we have a long-term programme? Regarding wheat policy, there is a talk that we have reached the saturation point Representing a constituency, which is a predominantly wheatgrowing area, I would submit we still have tremendous scope for augmenting wheat production. And a new strategy in regard to rice has to be taken up What about fertiliser? Kharif is in serious jeopardy with shortage of fertilizers. Efforts should be made to supply fertiliser to the farmers. There is about 14-15 lakh tonnes supplydemand gap in the economy in regard to fertiliser

The distribution system is extremel, poor Sulphur and rock phosphates have been imported. They are lying at the harbour, at the ports for months, not being taken to the fertilizer factories. At the same time, the fertilizer factories are working at hopeless by low capacity. In the public sector they are working at 48.2 per cent while in the private sector they are working at 80 per cent of the capacity. What is worse, the

fertilizer which we are importing are, I understand, still in the midstream, in the ships, because there is nobody to unload them. Whom do we blame? Do we blame the Government? Do we expect Shri Chavan and Shrimati Rohatgi to unload it and take it on their heads? If the responsibility is not shown by every section of the community, if you simply blame the Government, you cannot expect It is something miracles to happen. absurd and samething fantastic. Those who whip up public opinion against the Government today are doing the greatest disservice to the country. They may be able to foment dissatisfaction. But it must be realised by the opposition that the people do not trust them. At the time of the polls we can settle accounts. But, in the midst of the crisis, can there not be understanding at this stage that let us rise above the line of political confrontation and get over the crisis, because we have got to save democracy? We have to help people out of hardships and difficulties.

There has to be an extremely efficient public distribution system. We have gone back over the take over ot In a planned economy, foodgrains. which must have very vigorous control, how can we ever get out of the responsibility of distribution of foodgrains? If the public distribution system is not properly organised, should we go back on the take-over of foodgrains or should we build up a proper public distribution system? Even in the matter of fertilizer distribution, what is happening today? For want of a proper distribution system, there is so much of blackmarketing What about the and harassment The essential essential commodities? commodities in this country continue to be in perennial shortage unles, the Government take upon themselves to have an efficient public distribution system. All our talks of social justice and helping the vulnerable sections will always remain a sanctimonious humbug unless we organise a very efficient public

distribution system. So, that has got to be done.

Inflation is remediable hundred per However ruthless the laws of economics may be, they always yield to superior economic strategy. One has only to study how this has been tackled in Brazil. In the mid-sixties Brazil had a tremendous inflationary spiral of 80 per cent. In 1963 it rose to 100 per cent. Then it started coming down and in 1973 it has come down to 12 per cent. As a result of the terrible Inflationary spiral, there were inevitable political repercussions and a new political party came, wedded and pledged to reducing the inflationary spiral. A financial wizard by the name Antonio Delphin Nato took over the finance portfolio. What he has achieved can only be described as a mirable of economic growth. He adopted some of the most unconventional dynamic methods unknown earlier by way of economic strategy. A study of the Brazilian economy is wonderful reading. There is a report by Dr. Hassy, who is an economist from Boston, on how Brazil has tackled the inflation and I would recommend it to all the officials of the Finance Ministry.

He adopted two instruments. One of them was known as "Monetary correct index system." They found out the index of inflation. All the contracts which were related to prices, wages, rent etc., were brought within the pattern of index. Every time, they would load these particular contracts automatically with induced inflation. Suppose the Government issued a 5 per cent bond. At the time of maturity, if there is 20 per cent inflation, then the person would get not 5 per cent interest alone, but '5 per cent plus another 1 per cent being 20 per cent. for inflation index. That is how they neutralised the effect of inflation. They also gave fiscal incentives depreciation they gave not the book value of the assets but the replacement value of the fixed assets. They said: change your fixed assets as often as you want and augment production.

[Shri N. K. P. Salve]

200

Augment production—this was the theme—necessary—coupled with the uncompromising determination never to have any deficit financing, that whatever the resources are, whatever the revenues are, Government was not going to spend a penny more than that, never mind what happens, because inflation by printing notes is much worse than anything else. The Brazilian inflation submitted tamely to this pragmatic strategy.

See these dynamic measures being adopted as compared to fiscal measures that we adopt. Yesterday, the Report of the Select Committee on Direct Taxes (Amendment) Bill was presented in which a magnanimous tax concession of initial depreciation of 20 per cent is given. A depreciation which you should get in the second or third year is given in the first year. What generosity! It was presented by my humble self, being the Chairman of This is our the Select Committee. gesture of magnanimity to our industrialists as against what Brazil did by giving 100% extra depreciation.

SHRI B. V. NAIK (Kanara): Will you be able to tell us whether this country will accept any disparities in incomes which Brazil has accepted?

SHRI N. K. P. SALVE: There are two points on which we will have to be extremely cautions. If you allow multi-national corporations to come in with their capital as Brazil did, it is very dangerous. We are not going to tolerate that. The multi-national corporations will only be allowed to come in where we want to bridge the gap of technology. Never otherwise. Otherwise, you are heading for a terribly dangerous situation as it happened in Chile.

So far as the social justice is concerned, the Brazilean people may have remained complacent about it. We are not going to remain quiet about it. The difference between us and Brazil is that while talking of social justice we have allowed disparities to grow year to year, Brazil has at least

achieved the economic growth. I am one who devoutly believes that the Welfare State in this country can only be built on twin foundations, one on the economic growth and the office of social justice.

I want to submit one thing more. We talk of corruption. I do not know how we can end corruption without legalising political donations. I want to say with all emphasis at my command about corruption and that is that one always see others' corruption and never sees his own. Therefore, I do not want to indulge in any kind of hypocrisy which the Opposition Members may indulge in. I submit that corruption must stop at the top Our election system, our political system, our public life, must become clean. I cannot understand how and public life become clean unless we legalise political donations. This double standard must come to an end.

Then, there is a talk of demonstration of currency. Only those who want to take the country to disaster will bring about this sort of demonetisation.

In the end, I submit to all the political leaders, the social workers, the Sarvodya leaders, the employers, the employees, the industrialists, the wholesalers, the retailers and the professionals that they must endeavour hard to avoid any situation disruption, because disruption disrupts production. Anything which is is anti-national. anti-production. am sure with a determined bid we will be able to survive the crisis, tide over it and be able to preserve all the reshed values and eur parliamentary democracy.

बी डी॰ इन॰ तिबारी: (गीपालगंज):

मसापति महोदय, बित्त विधेयक वजट
को काम में साने वाला विधेयक है। मैं

उस के कानूनी वाब-येच में नहीं जा मकता
हं, क्योंकि यदाप हम लोग कानून बनाना

जार्रत हैं, लेकिन हमारा कानून का प्रध्येवन बहुत जन है। इस सदम के बहुत ने माननीय संवर्षी की बही स्थिति है। यह बात केवल हम सोगों पर ही लागू महीं होती है।

16 krs.

[SERI ISRAQUE SAMBHALI in the Chair]

नुत्ते याद है कि जब 1923-24 में सर्वेलाइट डीफ़ेमेशन केम पटना में चल रहा बा, उस समय सर कुटनी टेरल हाई कोर्ट के बीफ़ जिस्टस ये। पडित मोतीलाल नेहरू और नर तेज बहाबुर समु उस में सबे थे।

जब जज से कुछ बाते हुई भीर जज ने क*ा* कि

You must know that I am the Chief Justice here

पडित मोनी प्लाल नेहरू ने इस पर कहा

"My Lord. There is no presumption in law that the judge knows haw"

इसीलिए कानून बनाने वाले को जरूरी नहीं है कि वह कानून जाने । एक्सपर्ट लोग होते हैं जो उसके इस्पर्लाकेशस को जानते हैं । इसीलए मैं विस्त विश्वेयक की धाराओं में न जा कर कुछ जनरल बानें भाप के सामने रख्या ।

बजट प्रोपोजन्स को काम में लाने का जो विधेयक है उस का प्रमर देश पर क्या पड रहा है यह हम को देखना है क्यों कि अम्मेनी में कहावत है कि दिटेस्ट धाफ दि पूलिंग इस इनईटिंग । भ्राप जो वजट लाते हैं या बजट प्रोपोजन्म के लिए विधेयक लाते हैं उस का धमर देश पर क्या पड रहा है, यह इस्फलेशनरी ट्रेन्ड को बढाना है या घटाता है, दामों को बढाना है या घटाना है? जो दाम बजट में पहले थे वे दाम बढ़

गए तो यह बजट ग्राप का कारवर केहीं माना जा मकता । यदि दाम उतना ही रहा या घट जाय नो हम मानेंगे कि प्राप का बजट सकसेस-फुल हुआ । आब हम देखते हैं किसी एक चीज में नहीं, केवल चीनी में नहीं, केवल ग्रन्त में नहीं, जितनी भी व्यवहार की वीचें हैं जैसे टूच पेस्ट है, ब्रज्ज है, साबुन है सब का दाम बढ़ बया । पहले साबुन 80 पैसे का मिलना था। सब 120 पैसे का मिलने लगा । ये जो दाम बढा है इसके सबन्ध में ग्राप क्या नाव रहे हैं [?] लोगों के पाम कहां मैं पैमा भ्राएगा? या फिर वे लोग गन्दे रहे, साबुन का इस्तेमाल न करे तो यह देश को गन्दगी की तरफ ले जाना है। तो मोशल एफेक्ट इस का क्या पडेगा यह भी बजट बनाने वालं को देखना चाहिए।

यह ठीक है कि देश में बहुत ही चीजां की म्केयस्टि है। म्वेयस्टि हो भौर देश-वासियों की हम यह विस्वास दिला सकें वि हमारे पास चीजां की कमी है तो लोग इतन उताबले नहीं हांगे, बैबंपूर्वक रहेने वेक्नि जिस वक्न लोग देखते है कि उसी जगह जिन के पास अधिक पैसे है वे अधिक दाम दे कर जितनी की जें चाहे खरीद मकते जितनी बीनी बाहे ले सकते हैं, जितना चावल बाहे ने सकते हैं, लेकिन कट्रोम प्राइस पर नहीं, अधिक दाम देकर जिम को भाष लोग ब्लैक मार्केट कहते हैं. दैसे क्लैक मार्केट तो गुपक्त में खरीदने की बीख है. पर माप लोग तो उपैक मार्केट ही व्हाइ मार्केट हो गया है, इसैक मार्केट नो रही नहीं क्यांकि इस को जानने वाले विद्यायकों से सेकर, मिनिस्टरी से ले कर गवर्नमेंट प्राफिशियस तक सब जानते हैं कि ऐसी बाते हो रही हैं। आप देश का बहुत बडा उपकार करेंने यदि बाप दो मार्केट भाप बन्द कर दे। जिस तरह भी दो मार्हेट जो भाज चल रहे हैं ब्वैक मार्केट भीर व्हाइट मार्केट यह भाग बन्द कर सकें भीर एक ही मार्केट कापम रच सकें. कुछ प्राहम बढा

[भी बी॰ एन॰ तिबारी]

393

कर भी तो देश का उपकार होगा और लोगों का मारल स्तर ऊंचा जायगा। अगर इस को आप नहीं कर सकते तो हम समझते हैं कि आप को गवनेमेंट की मझीनरी है वह फेल कर रही है और देश को आर कभी मुधार नहीं सकते हैं और कोई मारेल ट्रेन्ड तो आप देही नहीं सकते हैं। इस्प्लिए सब मैं जक्करी चीज है कि देश में एक मार्केट रहे. दो मार्केट न रहें।

सालवे साहब ने कहा कि रुपये का बैल्यू कम हो गया है। इन्फ्लेशन होता है तो रुपये का बैल्यू कम होता है। लेकिन लोगों को जो उस में श्रोखा हो रहा है उसको ता गवर्न मेन्ट बन्द कर सकती है। गवर्नमेन्ट प्रकमर नीन फ्लोट करती है। लोगों को प्रालोभन देनी कि नेशनल सेविन्य स्कीम में वे रुपया जमा करे। भाज जो एक मी रुपया जमा करना है बारह बर्ष या दम वर्ष बाद उम को 165 बा 170 रुपया मिलेगा । लेकिन इन दम बर्बों में 1962 से लेकर 1972 तक ग्राप देखें कि उसके रूपया का दाम कितना कम हो गया है। आप 5-6 प्रतिशत सूद देते है बेरिन उस के रूपये का दाम तो करीब करीब माधा हो जाना है। उस को मिलता क्या है। कोई विधवा भीरत हो, कोई मामूली गृहस्त हो या कोई संस्थास्कूल कालिज की हाया भीर कोई सम्बा हो भ्राप की नेशनम मैबिय म्बीम में रुपया जमा कराता है तो इस मनलब से कर ता है कि दस वारह वर्षों के बाद उस का कुछ मवाया या डयाढा रुपया मिनेगा । निकिन जब वह रूपया निकलना हैना देखना हैनि उस की मूल्य नो त्री 1962 में था उस से बहुत नीचे चला गया भीर मद ता गृद नवा, बसली रुपये में भी उस का घाटा हो जाता है ता बताइए, कैंस कोई आपके यहा रुपया जमा नरेना जब मूल्य उसना यम हा जाय ? में एक सुन्नाव इस सम्बन्ध स दना चाहता ह कि जितना बैरूप कम हा जाय उतना बेल्यु गवनंभन्ट कम्पेन्यन्ट करे नेशनन

से विण सर्दिफिकेट बालों को या फिलसब किया-जिट बालों को या जो सबने में न्ट की लोन स्कीय में पैना देता है उस को । मैं के बल यह चाहता हूं कि जिस दिन बह पया जमा कराका है उसी दिन का बैल्यू उस को दिया जाय और दो चार परसंन्ट बैलूद दिया जाय और दो चार परसंन्ट बैलूद दिया जाय दोही परमें न्ट दी जिए, एक ही परसेन्ट दी जिए, लेकिन उसके पये का समल बैयू तो उसकी मिलना ही चाहिए। यदि यह घाप नहीं देते हैं तो उसके साथ घोखा होता है। घोखे के चार्ज में गवने मेंट मुजरिम हो सकती है ग्रीर हो रही है।

इमका मुझे जाती धनुभव है। मैं एक स्कूल चलाता हू जिस का 50 हजार रुपया नेशनल मेविंग मर्टिफिकेट में फिक्स्ड टिपाजिट में 1963-64 में जमा हुआ था। माज जब निकालता हुतो देखना हुकि उस से मकान अलवाना है तो ईट का दाम उस बक्त 50 पये 60 रुपये था चात्र सवा मी रुपये ही गया। तो उसका बैल्यू कम हुआ। हम उम बक्त बनवा लेते तो उम मकान की कीमन बहुत बढ़ जाती ! लेकिन आप के पाम जमा पया करने से उमकी कीमत बहुत घट गई। हम वह मकान धव बनवा नहीं सकते हैं। तो इसका क्या उपाय भ्राप कर रहे हैं ? गवर्नमेंट इस के बारे में क्या वर रही है ? इस में उन लागों का प्रोटंक्शन देना चाहिए जो छोटे-छोटे जमा करने बाने है. नेशनल मेविंग मटिफिकेट में या फिक्स्ट डिपाबिट में, उन को कुछ राहत मिलनी चाहिए। नहीं तो एक दिन ऐसा प्राएगा कि जब लोग यह अनुभव करेग कि उस रूपए का बैल्यू सरकार के यहा जम बरने से कम हो जाएगा तो आप को कोई लोन नही देगा। उस का बचाने के लिए जदरी हैं की धाप कुछ न कुछ करे।

तीमरी बान — वा बजट है रीजनन डिस्पेरिटी मिटाने के मामले में उसका काई समर नहीं हो रहा है। इसके लिए हम लोग बहुत बोमते हैं कि रीजनन डिस्पैरिटी को मिटाना है। गवर्नमेंट यह स्टेप से रही है, वह स्टेप ले रही है, लेकिन जो रीजनल डिस्पैरिटी जहां पहले थी वह आज भी वहीं है। जराभी कम नहीं हुई है। मैं उदा-हरण देता हुं विहार का श्रीर खासकर नार्थं बिहार का। तार्थ बिहार की परकैपिटा इनकम 110-115 थी जब कि मारे हिन्दुस्तान की माढे नीन सी में ऊपर थी। नार्य विहार कोई छोटी मोटी जगह नहीं है। वहा की प्रावादी दो करोड़ से अधिक कोई बाई करोड़ के करीब है। यानी घासाम, उड़ीसा, केरल, हरयाना, पंजाब भीर मैसूर इन राज्यों की भावादी से ज्यादा ही है। यहां कोई फैक्ट्री नहीं है। नाम की भाउटमोडेड कुछ जुगर फैक्ट्रीज है भीर 85 प्रतिशत लोग वहां केवल बोती पर निर्भर करते है । खेती को इम्प्रूव करने का नाम भी वहां बहुत कम हुआ है। एक गंडक नहर है जो पन्त्रह वर्ष के बन रही है, नहीं बन सकी। तो खेती को ही इञ्जूब किया जाय उस में ही वे प्रगति कर सके इस का भी कोई काम नहीं होता है। तो जहां ढाई करोड़ की भाबादी है वहा के लोग कैसे जीयें, कैसे रहे? जहां की परकैपिटा झामदनी 115-120 स्वये हो बहां लोग क्या करें ? भाप बजट लाए, उस के लिए विधेयक भी प्रस्तुत किया, इतनी बहम हुई भीर भाप का बादा भी है रीजनस डिम्पैरिटीज कम करने का, सेकिन किया नहीं यदि श्राप कं शरीर का एक श्रग बहुत कमजोर होता है तो भाप का शरीर काम नहीं कर सकता है। ऐसे ही नेशन में भी यदि एक हिस्सा कमजोर है तो नेशन धार्ग बड़ नहीं मकता है। वह कमजोर हिस्सा भाप की पीछे आदि लेगा। इसलिए नेशन के हक मे भी यह अहरी है कि रीजनल डिस्पैरिटी कम कर के जहां के लोग पीछे हैं उन को आगे बढ़ाया जाय । व ः धनएम्लायमेट प्राबलम बहुत है। गरीबी तो है ही प्रनएम्प्लायमेंट बहुत ज्यादा है। एन्टरप्रेन्योर कम है जो नया विजनेस कर सके । इसलिये नार्थ विहार में कोई फैनटी वगैरह जस्दी लग नहीं सकती है। वही पुरानी मुगर फैस्ट्रीज है जिन का शुगर का एवरेज कम ही आता है 9 परसेंट, 8 परसेंट भाता है जब कि दूसरी जगह 10-12 परसेंट प्राता है इस में भी बाटा हुम लोगों को माता है।

एक बात और कहना चाहता हूं जिस का खास बजट से सम्बन्ध तो नहीं है लेकिन देख की राजनैतिक स्थिति से उस का सम्बन्ध है। धाप जानते हैं बिहार में इस वक्त धान्दोलन चल रहा है भीर घेराव हो रहा है। मेरा भी वेराव हुआ। या। वेराव हो रहा है कि सोग इस्तीफा दे दे । यह स्यों हो है ? मैंने भएने जिले में आ कर देखा है, उस में कोई स्टूडेन्टड भूख-हदताल पर नहीं है, कुछ प्रोफेसजें हैं, कुछ वकीस हैं, कुछ टीवर्स हैं भीर स्ट्रहेन्टस के नाम पर हो रहा है

भौ एम० रामपीपान रेड्डॉ (निवामाबाद) : किसान तो उस में नहीं है?

बी डी॰ एन॰ तिबारी : किसान बेबारा नयों भायेगा ? बह तो अपने बेतों में हल बलाता है, परिवार के पालन-पोषण के निए कमाने का प्रयत्न कर रहा है। यह सब नयों हो रहा हैं, यह सोचना होगा। मैंने भूख-हड़तालियों से बात की बी, यह दो बजह से हो रहा है---एक महगाई बहुत बढ़ गई है, दूसरे-व देखते हैं कि ब्लैक-माकॅट बहुत ज्यादा फलरिश कर रहा है। असली दामा पर चीज नही मिलती, लेकिन व्लैक मार्केट में मिल जाती है। लोग सोचले है कि ग्रगर चीजों का ग्रभाव है तो ब्लैक मार्केट में कहा से भाती है। ये दो जीजे ऐसी हैं जिनका जवाब हम भी नहीं दे सकते हैं। हम कैसे कहे कि हमारी गवर्नमेट फेल कर गई है, भगर हम कहते है तो भपने ही मुह पर बप्तड़ लगता है, प्रपना सिर नीचा हो जाता है। इसका उपाय कीजिए, बरना यह शान्दोलन बन्द होने बाला नही है। इसं सम्बन्ध मे

कि बी॰ एम॰ विवासी

एक बात और कहुना चाहता हु--हुसारे इंड कॉफिसर लोग ऐसे हैं जो गोसियां चलाते हैं, लाठी मारते है, हालांकि सिचुएशन को दूसरी तरह से कन्ट्रोल किया जा सकता हैं। मैंने छपरा में देखा--वहां गोली चली, वर्ष कि टीयर-गैंस से काबू पाया जा सकता था, एक बात भीर भी जहां ज्यादा कन्सेन्टेशन था. वहां गौली नहीं चली, वह धाफिसर ग्रच्छा था, उस ने कन्द्रोल कर लिया, लेकिन दूसरी जगह कुछ ऐसे हिमाकती चाफिसर थे कि उन्होंने गोली बलवा दी। मैंने एस०पी० और डिस्टिक्ट मजिस्ट्रेट से बाते की । उन्होंने कहा--विक बैटिग हो रही या, इस लिए गोली चलानी वडी। मैंने कहा कि जहां भाग लगाई जा रही थी, वहां तो गोली चली नहीं भीर दूसरी जगह जहां सिष्एमन इननी खराब नही थी, वहां गोली चला दी। उन्होंने बताया कि थाने कै नजदीक से गोली चलायी है। मैंने जाकर देखा कि गोली सीघे नहीं लगी है, गोली गलियो मे गई है। मैंने वहा-गोली कोई जानवर तो है नहीं कि इधर-उधर भागे, गलियों में गोली कैसे चलाई गई । उन्होंने कहा---नाश को खर्पिकर लेगये होगे। धगरहम इसको भी मान लें तो घरो मैं कैंम गोली लगी हुई ह, मकानी में कैमे गोली लग गई क्या घर भी वहाले जाये गये थे? दोनो तरफ गिनयों के अन्दर गोलिया लगी हुई है और मबसे हार्टलेम बात यह हुई कि गोलियों मे मरने के बाद, लाठी चार्ज के बाद घायली की ऐसे ही छोड़ दिया गया, कोई देखने तक नहीं गया कि वे मरते हैं या जीते है. उनकी धस्यवाल ने जाना है। इतना धमान्विक व्यवहार वहां हुआ। मैंने पूछा कि यह क्यो हचा, जो मर गर्य उनकी फैमिलीब को कुछ दिया गया या नहीं, क्या उनके दफन के लिए कोई पैमः दिया गया--नेकिन कुछ नही हुआ । एक बी०ए० का मुस नान छात्र वा, जो बाजार में मामान ला रहा या, उसको गोली छटक कर लगी भीर वह मर गया। कोई उसको ले जाने वाला नही

वा । बहुत देर के बाद बही के लोगों ने हिम्मत करके रिकंशा में उसको घरमदाल पहुंचाया और तब उसका पोस्ट-मार्टम हुआ । जिनको गोली लगी, उनके घर के लोग ही उन को ले गये, सबा महीना हो गया कोई पूछने तक नही गया। अगर झाप कुछ हिदायत दे सकें तो ऐसा कीजिये कि जहा ऐसा काड हो जाय, एन्स्वायरी तो होनी ही लाहिये, हालाकि झाप समझते हैं कि इसका औषत्य नही है, लेकिन मैं इसका औषत्य समझता हं .

भी समसंबी मार्च (उदयपुर) समा-पति महोदय, मेरा व्यवस्था का प्रक्रम 16-15 सदन में गणपूर्ति नहीं है।

सभापति महीदम घटी वज रही है भव कोरम हो गया है। श्री तिवारी भ्रपना भाषण जारी रखें।

श्री डी॰ एन॰ तिशारी सभापनि मैं एक बान की तरफ सरकार का घ्यान दिलाना हु। किसी मरकारी मन्नालय से या डिपार्टमेंट से कोई नया मर्कलर जारी हो नो उमका पालन निष्पक्ष रूप में होना बाहिये। ऐसान हो कि द्याप सर्कलर निकाले वह किसी पर लागुहो भीर किसी पर लागुन हो, इसको काफी हाटबनिंग होती हैं। मैं एक उदाहरण देना चाहता ह---ध्रमी अभी रेलवे मंत्रालय ने एक मर्कुलर निकाला था कि जितने 6 वर्षे या उसने ग्रधिक के दुवान दार रेलवे पर हैं उनके लाइसेस को रिन्य नहीं किया जाएगा। हम लोगो ने कहा था कि यह गलत बात होगी, जो घण्छा काम करते है उनको रहने बीजिये, वे उस काम मे एक्स पर्ट हो गये हैं, लेकिन उसको नही माना गया। उसके बाद प्रैक्टिस में क्या हुआ--पुराने में से बाधे बादिमियों की रहने दिया गया भीर कुछ को हटा दिया-इससे प्रापके मर्कुलर का क्या महत्व रहा ? एक ही लेटर में ऐसे हो ब्राइमिनों में में जिनको 6 वर्ष से ज्यादा

हो गया बा, एक को किसी की सिफारिल पर रहने विवा गया भीर दूसरे को हटा दिया गया। भगर इस तरह का भापका कोर्ट-भाफ-कान्यक्टं रहेगा ती लोगों में भापके प्रति श्रद्धा भीर विश्वास कैमे रहेगा। भाप भी भपने मंत्रालयों से ऐसे मकुँलर न निका-लिये जिसमें उसको किसी पर लागू करना हो और किसी पर न लागू करना हो।

आपके डिपार्टमेट में, विशेष कर सेन्ट्रल एक्साइज में कुछ अफसरों की एक कोटेरी बती हुई है, वे लोग दिल्ली में ही रहना चाहते हैं। बहुत से ऐमे लोग हैं जो 15 बचों में विल्ली में रह रहे हैं, उनका ट्रांस्फर होता है तो इस डिपार्टमेंट से उस डिपार्टमेंट मं, नेकिन वे बाहर नही जाना चाहते और किसी न किसी तरह में पैरबी करके दिल्ली में यह जाने है, दूसरों की यहां नहीं आने देते। वे सीन मुफस्मिल में जाना नहीं चाइते। आप लिस्ट मंगा कर देख लीजिये, मैं किसी का नाम नहीं लेना चाहता, आपको स्वयं मालून हो जायेगा, 10-12 वर्षों से ऐसा चल रहा है।

भी हुकम चन्द कछशाय (मुरेना) : मभापति महोदय, मेरा व्यवस्था का प्रश्न है। मदन में इतनी महत्वपूर्ण चर्चा चल रही है, लेकिन प्राप देखिये सदन में कोई भी मंत्री मरल का सदस्य नहीं है. कैबिनेट स्तर का कोई भी मंत्री उपस्थित नहीं है। केबल उप-मत्री महोदय बैठी हुई हैं। मेरा निवेदन है कि प्राप प्रादेश है कि यहा बहुस के घवमर पर कैविनेट स्तर का मंत्री भवश्य उपस्थित ग्हना चाहियं । जिस समय इस सदन मे इम वेयर पर सरदार हुकुम सिंह जी स्पीकर थे तो उन्होंने इस बात का निर्णय दिया था कि मदन में सबैव कोई न कोई कैबिनेट मली रहना चाहिये । यह उनका निर्णय था, आप कार्यवाही उठाकर देखा से । इसिन्द्री मैं निवेदन करना चाहता हूं कि झाप कोई न कोई कैविनेट मंत्री यहां पर बुलायें।

समापति स्होत्स्य: यह सही है कि हाउस की भीर हाउस के सभी मेम्बरीं को अपनी भपनी जिम्मेदारी महसूस करनी चाहिय। मुझे अभी यह देख कर दुख हुचा कि फाइनेन्स बिल बैसी इम्पार्टेट चौज यहां पर डिस्कल हो रही है लेकिन हाजिरी बहुत ही कम थी।

जहा तक किसी मिनिस्टर के होने या न होने का सवाल है, मैं इमका फैसला उन्हीं पर छोड़ता हूं लेकिन जाहिर है कानूनी तौर पर रेस्पासिबिलिटी धगर कोई भी उस डिपार्टमेंट, जो डिस्कस हो रहा है, का मिनिस्टर, स्टेट मिनिस्टर या डिप्टी मिनिस्टर मौजूद है नो पूरी हो जाती है।

वित्त मंत्रासय में उपमंत्री (श्रीमती सुबीला रोहलडी) : कियारी जी ने प्रभी रेलबे मजालय के किन्ही वो बादिमयों के सम्बद्ध में पलपात के आरोप की बात कही में निबंदन सर्व्यों कि इस तरह की कोई. स्पेसिफिक बीच हो तो बाप कुछ कंड़ के मंद्धालय को लिख के, अपर बापके पास स्पेसि-फिक प्रमाण मौजूब है कि इस तरह की अनु-चित कार्यवाही हुई है तो उस पर कार्यवाही की जा मकती है।

, श्री डी० एक० तिकारी: मैंने इस सम्बन्ध में प्राइम मिनिस्टर को लिख कर भेज दिया है यहीं नहीं है कि मैं केबल सनगंल बात कर रहा हूं। सब उस पर कार्यवाही हो या न हो। मैं बाहता हूं कोई ऐसी पक्षपाठ की बात न हो। सर्बुक्तर जो सापका हो बह सभी पर लागू हो, उससे बाहे किसी को दु.ख हो या तकलीफ हो।

मैं मान्त्रे माहब की एक बात में महमन नहीं हूं। उन्होंने बीमोनेटाइजेशन के बारे में कहा कि डीमानेटाईजेशन नहीं होना चाहिए। लेकिन मैं इससे महमत नहीं हूं। मैं चाहता हूं डीमानेटाईजेशन हो। ब्लैक्सनी बहुत लोग

[की डी॰ एन॰ तिबारी]

रखते हैं इसिलए जो लोग ब्लैकमनी का ठीक हिसाब न दे सकें उनका वह रूपया तो जब्त होना ही चाहिए । लेकिन यह तभी हो सकता है जबिक डीमानेटाईजेशन होगा। साल्बे साहब मेरे बड़े मिन्न हैं, मुझे दुख है कि मैं उनसे डिफर कर रहा हूं। डीमानेटाईजेशन ग्राप ग्राज करे या जब मन च हे नव करें, बताकर न करें, यह सबठीक है लेकिन डीमाने-टाईबेशन होना चाहिए। मैं राजनीतिक पार्टियों से कहूंगा कि वे इंडिस्ट्र्यिलस्ट्स से चन्दा न लें क्योंकि वेग्लैक-मनी ही देते हैं। हमरे कोई चन्दा दे नहीं सकते हैं क्योंकि कम्पनियों केलिए चन्दा देना बन्द हो। गया है।

भी एम रामपीयास रेड्डी (निजामा-बाद): समापति जी, जबने चव्हाण माहब फाइनेन्स मिनिस्टर यह कहा जा रहा है फाइमेंभिग बहुत हो गई है, बड़ी हैं भीर उससे जनता को बहुत कप्ट हो रहा है। सबसे पहले मैं यह जानना चाहता हूं कि जनना कीन हैं ? अगर शहरों में रहने वाले योड़े लोगही जनता हैं तो फिर उनकी मुबारकबाद। ग्रगर 80 प्रतिशत लोग जो देहातों में रहते हैं वह जनता है तो फिर प्राइस राइज से किमी को तकलीक नहीं है। एक माहब ने बताया कि गोष्त , ग्रंडा , बनम्पति , मोप. ट्य-पेस्ट, ब्रुम की कीमतें बढ़ गई हैं। ग्रगर यह कीमनें बढ़ी है तो यह कीमनें कीन से व्हीट , राइस भीर कई किस्म की ची में है जिनकी कीमतें जरूर बढ़ी हैं लेकिन वह गरीव किमानों को मिल रही हैं, यह भूलना नही चाहिए। पहली दफा यह हो रहा है कि थोड़ा मा पैसा, जो हमेणा महर बाले ने लेने थे वह देहान में पहुंच रहा है। जब चूंकि देहात में पैसा पहुंच रहा है इमलिए शहर वालों को गुम्मा था रहा हैं। वे घेराव करना चाहते हैं। तिवारी जी का घेराव किया गया है। हमारे यहां भी प्रान्दोलन

हुए लेकिन मेहरवानी है हमारे सोगों की मेरा चेराव नहीं हुआ। तो अपने देश में अभी जो झनाज की कीमतें बढ़ी हैं उससे गांवों की प्रास्पेरिटी बहुत बढ़ गई है। जहां पहले गांबी में एक एकड़ जमीन में सी रुपये का मुनाका नहीं माता था, भव एक एकड़ में 1500 रुपए की भामदनी हो रही है। मैं जानना चाहता हूं कि टूथ-पेस्ट करने वाले कितने लोग हैं इस देश में मैं समझताहूं 5 परसेन्ट भी नहीं हैं। दो 5 परसेन्ट लोगों के लिए जो झगड़ा हो रहा है क्या वह सही है? भ्रपने देश में भ्रान्दोलन करीरह करने वाले जितने लोग हैं वे मब शहर के लोग ही हैं भौर शहर के भी पूरे लोग उनमें शामिल नहीं हैं। केवल 20 परसैन्ट लोग ही शहरों में रहते हैं भीर उनमें से भी केवल 5 परसेन्ट लोग ही भ्रान्दोलनों में हिस्सा लेते हैं। (व्यवधान) कोई भी ऐसा किमान नहीहै जिसके पास एक दो एकड़ जमीन न हो। माज नंह एक दो एकड़ वाले किमान को भी काफी भामदनी हो रही है। हमारे भाध प्रदेश में एक एकड़ में कोई कवाम लगाना है तो उसका 5 हजार की ग्रामदनी होती है। इसलिए में कहूगा कि भाव वह गए हैं उसकी बजह में देश का बहुत बड़ा नुकसान हो रहा है यह बिल्कुन मही नहीं है। कुछ वैस्टेड इन्ट्रेस्ट्स हैं जिनको गांव बालों से पहले श्रामदनी होती भी श्रीर उनको गाव वालों में भामदनी नहीं हो रही है इसलिए उनको नकलीफ हो रही है। तो जहर वालो की तकनीफ ऐसे ही रहे निक गांव भी प्रागे बढ़ सके। (**व्यवधान**)

दूसरी बात यह है कि मजदूरों के जो आन्दोलन हों रहे हैं वह देण को नुकसान पहुन। रहे हैं। आज एक मजदूर को जो बेतन मिल रट। है वह 5-6 मी छाए में कम नहीं है।

श्री हुक्तवान कडवायः गल^तः श्रापको पूरी जानकारी नहीं है।

श्री एम॰ रामगीनल रेंड्डी : जो गांवीं में रहने वाली जनता है उसकी भागका फिक नहीं है। जी आगैंगाइण्ड लेवर हैं, जो इंडस्ट्रियल लेवर है उसके लिए कछवाय जी की बड़ी फिफ है। जो इंडस्ट्रियल लेवर है वह जब काहे काम बन्द कर सकता है लेकिन क्या कभी किमान और उसके साथ रहने वाले मजदूर भी हडताल पर गए हैं? क्या उन के ऊपर मुसीबन नहीं है? इसलिए मैं कहना चाहता हूं कि जो लोग भी इस्ताल करना चाहते हैं वे देश को नुकमान पहुचाना चाहते हैं, वे देशदोही है देशमनन नहीं हैं। जो बणवर इयूटी देने वाला आदमी है वही देशभवन है।

तीसरी बात यह कही जा मकती है कि फाइनेन्स मिनिस्टर के ऊपर इस किस्म की जो जिम्मेदारी है उसको टालने की कांशिश कर रहे हैं, वह गलत है। फाइनेन्स मिनिस्ट्री के साम माथ कई भीर मिनिस्ट्री है। प्रगर हर मिनिस्टी अपना अपना फर्ज अदा करे तो काम भ्रम्काही सकता है। उदाहरण के लिए में बताना चाहना ह की कामसे मिनिस्ट्री है भीर स्टेट ट्रेडिंग कारपोरेन्नन है। श्रव फाउनेन्म मिनिस्ट्री का दिया हुआ जो काम है उस के लिहाज से धगर स्टेट ट्रेडिंग कारपीरेशन एक्सरीट न करे तो एक्मपोर्ट से उतना पैमा हामिल नहीं हो सकता है। धरण्डी का तेल आध्र प्रदेश मे बहुत होता है पूरे देश में जितना होता है उसका 60-62 परसेन्ट केवल ग्राध प्रदेश में होता है। गुजिस्ता साल मिल मालिक इसका दूसरे देशों में एक्सरोर्ट करने थे। गुजिश्ता माल भ्रापको 25 करोड भ्राया। इस माल भापने यह किया कि एम टी मी की यह काम दे दिया है उसने एक कराद का भी एक्सपोर्ट नहीं किया । मैंने लैंटर लिखा। मुझे बताया गया कि पाच सी टन हमने एकप-पोर्ट कर दिया है। जहां चालीम हजार टन का उत्पादन होता है वहा पाच सी टन का एकम-पोर्ट ही केवल हुआ। इन लोगों को काई दर्द नहीं है। मैं जानना चाहना हुं कि फाइनेस मिनिस्ट्रि ने कीन कीन सी बाइटम्ब का, कितना कितना भाग एक्सपोर्ड होना है, स्या इसके

कोई टारगेट फिक्स किए हैं और अगर किए हैं तो क्या उन टारगेट्स के हिमाब से एक्सपोर्ट हो रहा है या नहीं हो रहा है ? इसके बारे में क्या आपके पास कोई फिगर्ज हैं ? अगर आप इस तरह की बातों पर निगरानी नहीं रखेंगे तो आपको फ रेन एक्सचेज मिलने से दिक्कत आएगी।

प्राप मक्कर को लें। फाइनेंस मिनिस्ट्री' चाहती थी कि दस लाख टन मक्कर बाहर भेजी जाए दूसरे देशों को। एविकल्चर मिनिस्ट्री एमी नहीं हो रही है। वह कहती है कि चार पांच साख टन से मिकिक इसका एक्सपोर्ट न किया जाए। अब हमको फारेब एक्सचेंज की जरूरत है। कैसे हमको फारेब एक्सचेंज प्राप्त हो सकती है सगर हम इब चीजों को बाहर न भेजें।

भायल की कीमत बहुत बढ़ गई है। उनको हम लोगों को ज्यादा पैसा देना पड़े रहा है। इस वास्ते भापने कहा है कि कोंगें बेस्ड बायलकं तथा इस तरह की दूसरी चींबें कोल से चलाई जायेंगी तो उनको रिबेर्ट दिया जायेगा । दो साल तक के लिए इंसें चीज को भ्रापने बढ़ाया है। मैं भ्रापकों चेतावनी देना चाहता हूं कि कोल भी हम लोगों को ज्यादा इस्तेमाल नहीं करना चाहिए। ऐसाहमने किया तो जो कौल रिजाई जन्दी ममाप्त हो They cannot last long जिस हिसाब से हम कोल रिजब्बं का इस वक्त एक्सप्लाब-टेशन कर रहे हैं उस हिमाब से यें चार सी साल से ज्यादा नही चल सकेंगे। प्रगर प्रापने एक्सप्लायटेशन ज्यादा करना शुरु कर दिवा तो ये रिजर्क्य दो सी साल में ही खत्म हों जायेगे । धव भाप भरव कंट्रीज की मिसाल र्से । उन्होंने प्रायल का एक्सप्लायटेशन कम कर दिया है इस डर से कि अगर इसी तस्ह से मायल का एक्सप्लायटेशन वे करते रहे वी पचास साल बाद उनके पास कोई बायल नहीं श्रिं। एम॰ रामगोपान रेड्डं।]

रह आएगा और उनके देश पहले की तरह से रेगिस्तान हो आएंगे। आयल रिजर्क्स को वे कंजर्क करना चाहने हैं इस वास्ते उन्होंने इसकी प्राइस बढ़ा दी है। वे इसकी खपत को भी कम करना चाहते हैं ताकि कम से कम कौ साल तक आयल उनके पास रहे। इस बास्ते मैं चाहता हूं कि आप कोयले के मामले वें दूर दृष्टि से सोचे।

इसमें कोई शक नहीं है कि अनएक्यायमेंट वेश में बढ़ एहा है। जरूरत इस बात की है कि उन मोनीं को काम दिया जाए, उनको काम पर तवाया जाए । ने किन हमारे विरोधी बाई तो शबद्भवायेवल लोगों को तैयार कर रहें हैं। ये उनको पढ़ने नहीं बेरो हैं, कोई काम सीखने नहीं देते हैं। They are fit for Nothing ऐसा वे न करे कोई अगर पढ़ना चाहता है, काम सीवना चाहता है को उसको ऐसा फरने वें। काम सीख लेगा 🖏 तो उसको नौकरी मिल सकती है। कार्यस्थ्यायेवन लोग जो ज्यादा तादाद में 🖷 सहे हैं उसकी पूरी की पूरी जिम्मेदारी क्क्क्रोजीशन पर है। ये उनको हर रोज बाबोलेट मुबमेट्स मे बीच कर लाते हैं। ब्रह्मे इन बादों की समझते नही हैं। ये देश की बदकिस्मती की तरफ लेजा रहे हैं। ये ऐसा कुरके देश की सेवा नहीं कर रहे हैं। देण की केहा करनी है तो उसका तरीका यही है कि बच्चों को पड़ने दिया जाए, उनको काबिल बनने दिया आए । देश में बहुत भण्छा काम करने वाले लोग हैं, प्रच्छा पहने वाले लोग हैं। के किन दो तीन साम से ऐसा देखने में भा रहा है कि लग्न बाले लोगों की, दिल से काम करने बहुते लोगों की तादाद बहुत कम होती जा रही है। धपोजीवन बाखे स्कूल कालेज के बच्चों के पीछे न पड़ें रहें, उनको पढ़ने लिखने का मौका दें। धगर धापने इसी तरह से जाके पीछे पढ़े खुना है तो साफ साफ बता वें ताकि इसका मुकाबिला किया जा सके। यह जो बबक्तिस्मती की तएक ये बोग देख, करे ले जा एहे हैं. इसको वे छोड़ वें, बद्दी वेरी इन से प्रार्थना है ।

इन सन्बों के साम मैं इन कर मस्ताबों की पूरी पूरी ताईव करता हूं और भापको अन्यवाद देता हुं।

SHRI SHYAM SUNDER MQHA-PATRA (Balasore): Mr. Chairman, Sir, there is no doubt-and we all can be unanimous on the matter-that the country is passing through the worst ever economic crists Every now and then we find an outburst here or there student trouble; labour movement. workers following work-to-rule or some strike, railway disruption-by all of which the entire economy may come to a standstill. And every new and then there is also a police fixing; a lathi charge. The entire police administration is being criticised for atrocities for inhuman brutality and so on and so forth.

I want to speak a few words about There is a the police personnel. grievance among the junior IPS offcers up to the rank of DIG that they are not treated properly. When they retire they retire at Rs. 2200, while an I.A.S officer retires at almost Rs. 8,000 or a little more than that. The maximum pension fixed for the State police officers is only Rs. 1,000. Perhaps even an I.A.S. officer gets only this one thousand. What is wrong in increasing the salary of these I.P.S. officers upto Ra. 2,500. so that they may draw the pension of Rs. 1,000.

What is the rank of the Inspector General of Police in a State? During the British days, the I.G. of the State and the Chief Secretary were treated almost at par: or the I.G. was a little below in rank compared to the Chief Secretary. It so happened that the Government of India issued certain directions and the I.G. became aquivalent to the rank of Additional Secretary. Now the rank of the I.G. of Police in a State is agual to that of a

Joint Secretary. The I.G. cannot exert himself before the I.A.S. officers or the Chief Secretary if he is a wooden hearted bureaucrat. I have spoken to many I.Gs. of Police and they have got some grievances. I feel the status of I.G. in a State should be increased.

What is the image of the Police personnel? One image is that of overworked police personnel. Another a tired police personnel. Yet another is a brutal police personnel. In the front page of Hindustan Times today we saw that even police personnel indulge in things like asking young boys to pimp for them. What a non-sense and what a nasty matter is this. I feel that there should be a Police Commission. There was a Police Commission in 1902. There has been a demand for Police Commission for so many years. I think the Government should now consider the question of instituting a Police Commission to look into the grievances of the police personnel and to impart to them civilised training so that they behave properly. Peoplacery that the police personnel in U.K. are civilised and that they are enlightened. I had, my own experience in England. They also indulge in corruption and they also get into a restaurants and feed themselves with delicacies and get wine and other away without paying the restaurant owners. It is not a fact that in India alone the police personnel are corrupt. In many places it is like that. Because power corrupts and absolute power corrupts absolutely. When an individual gets power, he tries to exercise it sometimes in a simple way and other times in a brutal way. The economic crisis is critical. The prices of commoulties have gone up like anything. The price of paddy in 1971-72 was between 47-58 per quintal; in 1972-73, it was between 49-58 per quintal and in 1972-73 it was Rs 70. Now what about rice? In 1971-72 a quintal rice cost. Rs. 74 compared to Rs. 83 in 1972-73 and Rs. 104 to 109 in 1973-74. It has almost doubled now, because the current price is about Rs. 142 per quintal At the Chief Ministers' Conference held on 16th March, Shri Fakhruddin Ali Ahmed said:

> "We are certain now that we have attained the Kharif target of 67 million tonnese . . . The rice procurement has crossed three million tonnes against the target of five million tonnes and, therefore the procurement target would be achieved."

If we are going to achieve the procurement target why is there increase in the prices of paddy and rice? People have got grievances. I suggest that there should be subsidy as far as the urban areas are concerned. Those who are consumers in urban areas, the labour population and the peasantry which are engaged working for hardly three months in a year and remain unemployed for almost nine month in a year should be able to purchase rice at subsidised rates. Can the Government We can help the agriculturist who is producing. We can also help the consumers who are going to purchase these commodities in the urban market from the retail shops. Sir, smuggling is another important factor, I mean smuggling of rice from one another. Particularly State to Orissa. on the border areas, this smuggling has assumed a very large proportion so much so the gangsters and the hooligans are stopping trains right inside the railway premises and are indulging in extra-legal methods. They have entered into compartments and have forcibly taken away rice and the belongings of the passengers who were carrying rice and have created a law and order situation. I had a personal experience on the night of 6th March. It happened at six station. For Balasore three long distance trains were stopped inside the railway premises. There was no police; there was no administration at all. We tried to contact over telephone the District officers. Nobody came and the pas-

[Shri Shyam Sunder Mohapatra] sengers were stranded so much so those who had to catch planes were stranded and those who had to catch some . connecting trains were also stranded at the station. This is the Government must ponder over this fact, how to give relief to the people.

Sir, in Orissa, people have a feeling that there is not much help coming forth from the Government of India to Orissa to improve the economic condition. I personally feel that Government of India is alive to the fact and that they will leave no stone unturned to help the people of Orissa. But, we have seen, during the last four five years plans, Orissa has not received the due share compared to other States of India. So, I must now impress on the hon. Finance Minister that while considering grants to States, he must try to help Orissa which is one of the poorest in the Indian sub-continent.

Sir, there are some river valley projects now trying to receive the attention of the Government. One is Rengali and another is Swarnarekha. I came to know that there is not much left of the Rangali project and the Swarnarekha river valley project has also not been included in the Fifth Five Year Plan. This is a very sorry state of affairs. Year after year, from 1967 till now, people of Orissa have been ravaged by floods, devastations of the highest order and the Government of India have helped these flood victims to the tune of crores of rupees. Only during last year. Government of India gave about Rs. 20 crores. Why not we decide on having permanent river valley propects to stop the flood menace which is coming up year after year? We go on giving relief to the people. Many of them, like beggars go to the BDOs, Chairmen of Panchayats and Government. They go with begging bowls and seek help. This happens year after year. Why not we have this plan? Sir. the Swarnarekha pro-

ject has been finalised by experts and it is lying with the Government of India. The Government of India have written to the Governments of Bihar, West Bengal and Orissa for finalisation of the scheme because it is a scheme of the three participating Governments. Nothing is forthcoming from the State Governments. would request that there should be some type of intervention by the Government of India so that all these State Governments are toned up to the extent that something is decided immediately. So, when the next flood havoc comes, we are prepared with at least some plan to tell the people. 'Here is a plan and it is guing to be implemented in the near future.' This is one thing I wanted to impress on the hon. Finance Minister so that at least one of the river valley projects which are of paramount importance, utmost importance and of great necessity to the people is taken up during this Fifth Five Year Plan.

As far as the tribal areas of Orissa are concerned, I would like to impress on the Minister that there should be some industries started there immediately. I mean, not large scale industries but medium type industries so that people may be engaged. The tribals in Orissa are highly cultured people. Their culture should be considered in the proper perspective. The community is dwindling at such a rate that after the family planning drive, after about a quarter of a century, we may not see any tribals in the State of Orissa. This is the position. We must give them ployment. We should have small industries. As Gandhiji said, we should have small industries to feed the village people, to make them selfsufficient in their own spheres and these small industries should spring up immediately in the tribal areas so that the tribal people will be happy. and employed.

Last but not the least, I would like to impress on the Government to give relief to the weaker sections of the society from the nationalised banks. People say that nationalisation of banks has become one of the biggest hoax. I do not think it is a hoax. It was done with the greatest zeal by the Prime Minister and the taxi-drivers bullock-cart owners and rickshah owners said that some socialistic thinking is round the corner. But what is happening? The agents and managers of the nationalised banks are denying the benefits to the poor people. They give these benefits to the big business houses; they are hand in glove with the business houses: they are colluding with the big traders and they are denying the benefits to the poor people. Only today in my constituency the handloom weavers passed a resolution about the non-availability of credit from the nationalised banks to the poorer sections. It is happening not only in my constituency, but all over the country. The poor people, the weaker sections, they are denied the benefit of credit of the nationalised banks.

I say that the bank officials who indulge in this should be given the most exemplary punishment. You must remove from job or dismiss 20 such agents or managers. Then people will have more faith that here is an administration which listens to them and not to the advice of the bank managers. Otherwise, what is the difference between the nationalised banks and banks in the private sector?

Then, let there be coordination committees in every district with which the Members of Parliament are associated. Nowadays nobody thinks of a Member of Parliament. While considering the question of giving benefits to such people the bank agents never think that here are Members of Parliament representing ten takks of people, who should be associated with decision-making. Why not have some committee at

every district where we can be associated? Then we can guide the people, we can help the people and we can also bring home to our Ministers the position prevailing in those areas. So, I suggest that Members of Parliament, to whichever party they may belong, should be associated with such committees, and let there be such committees all over the country. I hope the hon. Minister will kindly consider these suggestions.

श्री राम सिंह भाई (इंदौर): सभापति महोदय, इस कठिन परिस्थिति में जो वित्त विधेयक पेश किया गया है, उस के लिए मैं फिनांस मिनिस्ट्री श्रीर मिनिस्टर महोदय को बधाई देना चाहता हूं, क्योंकि श्राज देश की जो श्राधिक स्थिति है, उस में इससे श्रच्छा बजट रखना श्रसम्भव था

यह बात मानी हुई है कि किसी देश की सुख-समृद्धि इस बात पर आंकी जाती है कि उस की पर-कैपिटा नैशनल इनकम क्या है और प्रति व्यक्ति को प्रति दिन कितनी कैलोरी मिलती हैं। 33 करोड़ हैक्टर की भूमि में बसा हुआ हमारा यह विशाल देश है, जिसमें बेशुमार वनसम्पदा और खिनज सम्पत्ति है और देश के भू भाग की 50 प्रतिशत कृषि भूमि है। फिर भी आज हमारे देश में बेकारी, भुखमरी, वस्तुओं का न मिलता, जमाखोरी, भावों का बेहिसाब बढ़ना और चीजों में मिलाबट एक चिन्ता का विषय है

1965 में प्रति व्यक्ति प्रति दिन, जो 480 ग्राम ग्रना । मिलता था वह ग्राज घट कर 417 ग्राम हो गया है। कहने का मतलब यह है कि इतने विशाल देश में जहां वन सम्पदा हो, खनिज सम्पदा हो ग्रोर देश की ग्राधे से ज्यादा भूमि लगभग 16 करोड़ हैक्टर खेती योग्य भूमि हो, उस में जनसंख्या के श्रनुपात से उत्पादन बढ़ने के बजाय घटता जाय, यह एक चिन्ता का विषय है। परकिपटा नैशनल इनकम भी हमारी कोई ज्यादा नहीं बढ़ी है ग्रीर प्लान के हिसाब से बढ़ोतरी

323

श्रि राम मिह भाई के प्रतिशत में हमारी इनकम प्रतिशत में बटोतरी होती जा रही है। ज्ां प्रति व्यक्ति को 3 हजार कैलोरी मिलनी चाहिए वहां आज 1900 मिल रही है। उसने ज्यादा तो पाकिस्तान में 2400 कैलोरी मिल रही है भौर लंका में 2300 मिल रही है। हम भपने पड़ोसी देशों से भी इसमें पीछे हैं भौर प्रति व्यक्ति राष्ट्रीय भाग में भी हम पाकिस्तान ग्रीर लंका जैसे देशों से पीछे हैं। हमारे देश में पर कैपिटा इनकम भाज 600 मान नें तो पाकिस्तान में 900 है और लंका में 100 0 है। यह हमारे लिये चिन्ता का विषय है भीर इस पर माननीय मन्नी महोदय को विचार करने की जरूरत है क्योंकि वित्त मत्नी तमाम मित्रयों की चाभी हैं भीर ये बहुत कुछ कंट्रोल कर सकते हैं। हमें यह देखना है कि लोगों की बररूत पूरी करने के लिए हमें धन वहां कितना खर्च करना है। ऐसी स्थिति मे जब चीजो की मांग हो, जनसंख्या बराबर बढ़ रही हो, एक तरफ हड़ताल, एक तरफ स्लो, अनुशासन और एफिश्योंसी का पना नहीं, तथा प्रोडक्टि-विटी तो हमारे देश में है ही नही क्योंकि ग्रगर देखा जाये तो जहां प्रोडक्टिवटी बढ़ती है बहां भाव नहीं बढ़ सकता अहा प्रोडिंब देविटी नहीं बढ़ी है वही भाव बढ़ते हैं, तो ऐसी स्थिति मे इन बातों पर विचार करने की जरूरत हैं

हम हंगेशा श्रीशींगक विकास का विचार करते हैं। लेकिन कृषि पर उपयुत्त कर त देने से कृषि उत्पादन की कभी को लेश् कादन के श्रभाव में मिले बन्द होती हैं तिलहन के श्रभाव में कितनी ही तेन की मिलें बन्द ही रही हैं, गन्ने के श्रभाव में शूगर मिलो को गन्ना नहीं मिल रहा है और पटसन का भी श्रभाव-रहता है, पटसन मिलता नहीं है। कच्चा माल न मिलने से ने श्राफ होता है शौर दूसरी शोर श्रोवर टाइम चलता है। जब मास श्रा गया तो श्रोवर टाइम कर दिया और माल नहीं है तो ले श्राफ कर दिया। कोई भी कारखाना ने श्राफ और श्रोवर टाइम चलने से मुनाका नहीं कर सकता, कमाई नहीं कर सकता भीर देश की अरूरत पूरी नहीं कर सकता।

में यहां यह निवेदन करना चाहता हं कि कुछ बातों पर गम्भीरता से विचार करने की बहुत जरूरत है भीर वह जरूरत यह है कि हम प्रौद्योगिक विकास के पहले कृषि का विकास करें। कृषि का विकास होगा तो कृषि को लेकर उद्योग झपने झाप पनपेगे। क्योंकि पहले हमारी भीर कारखानों की जरूरत की चीजें होनी चाहियें उससे उच्चोग भी बढ़ेगे उसके बाद ही हम इसरी चीजों के एक्सपोर्ट का भी विचार कर सकते हैं, इम्पोर्ट का भी विचार कर सकते हैं लेकिन जो चास हमारी जरूरत की चीख है उस के ऊपर हमें सब मे पहले घ्यान देना है। हमारा यह विशास देश है जिसमें कही बहुत ज्यादा शीला कहीं बहुत ज्यादा लू, कही सुखा तो कहीं बाढ़, देश एक ममान नहीं है। हर हिस्से में धलग भ्रलग मौसम हैं, भ्रलग भ्रलग ऋतुएं हैं ग्रमग ग्रमग खान पान हैं। मैं ग्रापसे निषेदन करना चाहना हुं कि हमारा कृषि उत्पादन में भीर उद्योग में जो बढ़ाने की बात है यह एक बात के ऊपर बहुत निर्भर है भीर वह है पानी जिसका भ्रभाव नही होना चाहिए। हम यह देखते हैं कि 50 प्रतिशत हमारी कृषि लायक भूमि है तो फिर हम भ्रनाज पैदा क्यों नहीं कर सकते ? क्योंकि पानी के सभाव में हमारी सिचित भूमि टोटल भूमि का 25 प्रति-शत है। जब इतनी ही सिवित भूमि हो भीर जनसंख्या बराबर बढ़ रही हो तो उत्पादन का बहुत बड़ा सवाल होता है। भाप की बड़ी बड़ी मिवाई की योजनाएं हैं, बड़े बड़े बांध बीधते हैं बह भवश्य बीधिए या नलकुप लगाते हैं, बे घषिक से घषिक लगाइए, लेकिन मैं एक सुझाव देना चाहता हूं कि जो हमारा बरमात का पानी है उसे बहने न दिया आये, ज्यादा से ज्यादा रोकने की कोशिश क्रीजिये। बहुत सी जगहे ऐसी हैं जहां पार्श का श्रधाक रहता है। कुंधां सोदने पर पानी नहीं निकंसता यो वह । कोई दूसरा सिचाई का मुख जाता है साधन नहीं है । वहां समर साम बस्सात के पानी को बहुने न वेकर ज्यादा से ज्यादा रोकने की कोशिश करेंगेतो मैं तों यह मानता ह कि उससे घापको सिवाई के काम में बड़ी मवद मिलेगी। इसलिए हर खेन पर एक कुमां भीर हर गाव में कम मे कम एक तालाव होना हैं। चाहिए । जितना बढा ग्राप बना सकें । मेकिन कोई गांव ऐसा नही होना चाहिए कि जिसमें तालाब न हो। कहने का मतलब यह है कि बरमान के पानी को ज्यादा में ज्यादा रोकने की कोशिश करनी चाहिए, भले ही उस तालाब के पानी का उपयोग सिचाई के लिए न हो, कोई हर्ज की बान नही है। लेकिन नालाब में पानी होगा तो मवे शियों के काम घाएगा, लोगों के काम घाएगा घीर उससे कुर्घों के घन्दर भी पानी रहेगा । उसका मीनम के ऊपर भी भ्रमर पड़ेगा। तो भ्राज हमें छोटे छोटे नालाबो की नरफ भी ध्यान देना है। एक तो मेरा यह निवेदन है।

दूसरी बात यह है कि ग्राज कारखानी के श्रम्बर जो हबलाले होती है, मैं भी एक मखदूर रार्वेकर्ली हू. 16 वर्ष की उम्म में मंजदूरो में काम करता हूं मैंने ग्राम तौर पर देखा है कि मजदूर जान बुझ कर हडनाल नही करने हैं मजदूरों में हड़ताल करवाई जाती है धीर उसका मुख्य कारण यह है कि जिल्ली भी रंड यूनियन हमारे देश की है वह किसी न किसी पोलिटिकल पार्टी में एफिलिएट है। पोलिटि-कल पार्टी में एफिलिएटेड होने के कारण वह हडताले मजदूरों के द्वितों के लिए कम भीर उनके राजनीति उद्देश्यो की पूर्ति के लिए ज्यादा में ज्यादा कराई जाती हैं। यह मानला ह कि भ्रम श्राप में बने तो भ्राप विधान मे भी सशोधन कीजिए लेकिन एक काम श्रवश्य कीजिए हडनाल पर पात्रन्दी लगाइये कि जिल्ली भी ट्रेड यूनियत्म हैं उनमें बाहर के व्यक्तियों के प्रवेश पर रोक लगा दीजिए स्वॉक्ति बाज उन्होंके कारण मजदूरों की 'सींचन समझने का मौका ही नहीं मिलना है न नियोशिएशन में, कसी निएशन प्रवत् .शाहिदेशन में अले का । बाहर के व्यक्ति माते हैं जो वे ही निगोशिएट करते हैं, चर्चा करते हैं भीर सारी बातें करते हैं। फिर वे ही हडनालो का एलान करते हैं। जब ट्रेड यूनियन्ज की तरफ से किसी भी इन्डस्ट्री से मजदूरों के डाइरेक्टर मुकर्रर किये जाते हैं वें बाहर के व्यक्तियों में से ही होते हैं, श्रमिकों में में नहीं होते। जित्तनी भी पब्लिक सेक्टर की ग्रडरटेकिंग्स है सब में डाइरेक्ट नियुक्त किए गए हैं भीर वे सब बाहर के व्यक्ति हैं। प्राईएल प्रो मे जाने का सवाल होता है तो बड़े बड़े नेपा आने है मजदूर नही जाता है। किसी भी कमेटी में देखिए मारे बाहर के लोग प्राते हैं। तो हो स्था गया उँ कि मजदूर नेना प्रापके बहुन नजदीक भीर मजदूर शाप से बहुत दूर चले गये हैं। दूसरी बान यह कहना चाहना ह कि श्रम कानृनो में ऐसा परिवर्तन करना चाहिए जिसमें किसी भी मान या मवाल के लिए निगाशिएशन कमीलिएशन भीर भाबिद्रेशन वस्पलमरी होना चाहिए । बाटोमेटिक बाबिट्रेशन में जाये। बगर ऐसा होगा तो हडनाल वर्गरह नहीं धनुषासन धौर एशिस्येन्सः बढेनी । नहीं तो हाता क्या है कि आज कमोलिएशन का मौका नहीं निर्वाणिएशन का मौका नहीं, मार्बिट्रं शन का मौका नहीं भीर जो भी आपके कानृन हैं वह एक नरफ रखें रह जाने हैं। प्रणानि पैदा होती है हडताने होती हैं भीर चीजो की कमी होता है भाव बढ़ते जाते है। इसका मनलब यह हा गया कि हम मजदूरी का बेनन जिन्ना बढाने है उस में ज्यादा भाव भी बढ़ने हैं। बहुन नी इन्डस्ट्रोड के बन्दर कास्ट ब्राफ लिविय इंडेक्स में उनका डीमरनेस एनावेस जोड दिया गया है। जो बड़ी इण्डस्ट्रीय है जहा ज्यादा लोग साम करते हैं उन को तो अध्या बेतन भीर अच्छी महगाई मिलती है। जैमे जैमे कास्ट धाफ विविध इंग्डेक्स बढना जाना है, उसी के हिसाब से उनका महगाई-भला बढता जाता है । जैसे देखसाइक इण्डस्ट्री है सीसतन

श्रिं राम सिंड भाई] 300 रुवया डीग्ररतेस एवाउन्स मिलता है, लेकिन मिनिमम बेज 28 रुपये या 30 रुपये है। ये लोग मितिमम वेज की परवाह नहीं करते हैं, लेकिन डोग्ररनेस एलाउन्स की परवा करते हैं। लेकिन जो छोडे छोडे कारखाने है, जहां 10-5 मजदूर काम करते हैं उन्हें महीने भर के अन्दर कुल मिलाकर 100 रुपये भी नहीं मिलने हैं। इसका मतलब यह है कि जो जबरदस्त है वह सब कुछ पा लेता है. लेकिन जो कमजोर है या जिसमें लड़ने को शक्ति नहीं है, या जहां ज्यादा लोग नहीं हैं. प्रोडक्शन में ज्यादा नुकसान नहीं पहुंचा सकते हैं बल्कि ज्यादा प्रोडक्शन करते हैं उनको कुछ नहीं मिल पाता । इसलिये मैं निवेदन करना चाहता हं---ग्राप की एक नैशनल बेज पालिमी होनी चाहिए, चाहे 10 ग्रादमी काम करें या 5 ग्रादमी काम करें

Finance Bill, 1974

बत मैं इतना ही निवेदन करना चाहताथा।

या हजार भ्राइमी काम करें उन को कास्ट ग्राफ़

लिविंग इण्डेक्स के ग्राधार पर महंगाई भत्ता

12 hrs.

मिलना चाहिये।

सभा कि महोस्यः मेरे सामने जो जिस्ट है उस में बी० बी० नायक साहब के नाम के पहले भट्टाचार्य-साहब स्थमरनाथ विद्यालंकार साहब स्प्रीर दूसरे नाम हैं। नेकिन नायक साहब ने मुझे एक स्लिप भेजी हैं जिसमें स्थाहिर किया है कि उनकी कुछ मजबूरो है इसलिये उनकी पहले बोलने का मौका दे दिया जाये, लिहाजा मैं उनकी मौका दे रहा हूं।

श्री बो० वा० नायक।

SHRI B. V. NAIK (Kanara): With your permission, as I was not certain of being here day after tomorrow, I had made this request for your indulgence to allow me to speak to-day.

Sir, I have nothing very radical and different to offer from what the previous speakers have already spoken about, namely, that as far as production in this country is concerned, we cannot make a compromise. Here, while welcoming the Finance Bill, I would like to draw the attention of the Government to certain specific proposals.

This Government has come to power on the triple principles of democracy, socialism and secularism and the recent events as well as the utterances of some of our leaders, particularly, from the Opposition make us cast a doubt whether an abiding faith in the democratic form of Government is reposed by some of these leaders of public opinion in our country. For example, I would quote, the other day the leader of the Swatantra Party.

Shri Piloo Mody, in and outside the Parliament, said that the democracy in this country at best can survive till the end of the present session of this Parilament and that his more realistic estimate was that democracy will be extinguished within the next ten months. Sir, I am not a prophet of doom like him nor do I hold any brief to an un-bridled economic crisis. I do have a gloomy view with the mounting economic crisis, but if those members of the political parties who make it an article of faith as far as the form of government is concerned, if these leaders of public opinion, if these people in high positions in the naional life or our country, deal with a system has been in operation for the last 27 years in this cynical and inconsequential way, then I think all of us who are participating in this Indian democracy are ourselves to blame. Sir, I am not bringing in the party line here. I am specifically mentioning them here so that there is no question of misleading public opinion. I would therefore feel that we have to take certain constraints. we do not believe in a democratic system of Government then we have no moral irrespective of legal right to

participate in the democratic form of Government. There are extra-parliamentary methods for the members of the extreme left as well as for the members of the extreme right. Therefore they do not have the moral right, though they may have a grudging legal right.

Coming back to the point raised by Mr. N. P K Salve, about brazilian experiment he had been categorical in his reply to the query or the interjection which I made, that while the Brazilian experiment today has proved extremely successful, the whole economy of the country is now buzzing with activity not only in regard to the bonds, but even in regard to the interest rates on the deposits by the banks There is a price index If there is a hike in the .ystem price, rise in the index price of the comodities, accordingly a higher rate of interest is added on at that time when the interest is credited. There is a periodical review But what has happened in Brazil? The disparity between the rich and the poor has increased Here in our country, in the sort of economy and economic theory which we are practising in spite of our socialistic shibboleths it is not a question of the disparity growing but the rich becoming richer but the poor becoming poorer That means the purchasing power of the vulnerable section of the society in this country is falling. It is this which we must be able to check

There are no ways of augementing the purchasing power of the poorer sections of the society except by giving them budgetary suport in respect of the distribution of these basic essential commodities.

The hon. Minister of State for Planning Shri Mohan Dharia went into this question the other day and he has added certain items and brought up the list to twelve. This would utterly be an exercise in futility unless we are able to make a dent on the agricultural labour, on the blue-spllar worker and the productive and working poor. We should

make available these articles to them because they need them to make a living Minimum number of commodities have to be distributed in order to augument their purchasing power and these would be hardly six

The hon. Minister for Planning who knows very well about the planning process as well as the needs, has added items like hydrogenated oil. What percentage of this hydrogenated, of in this country manufactured by the Hindustan Lever I innited is consumed by the masses?

I would, thereto.e, sa, that the suggestion that he has made, regarding mixing up of Mao's cultural revolution, the Gandhian ideolog as well as the marxists philosophy a proper mix-which he has been advocating, would be made more specific Coming from that high office as the Planning Commission, I would expect a greater amount of clarity in thinking as far the commodities are concerned—a staple food, one cereal, one carbohydrate and some standard variety of readymade cloth, I think, should be enough, and some there additional items of absolute necessity (Lnterruption)

Roofover the head is kept outside. It will still be too extravagant for a poor country like ours. At least to keep the body and soul together, if the State can take care of the above things, that would be a great achievement.

I have, perchance, to go into these things What are the ways? In spite of the best intention and the draft document says that there shall be no deficit financing during the Fifth Five Year Plan, we have still landed ourselves with a deficit financing in excess of Rs 100 crores There is no guarantee that this will only he the extent of deficit financing. With the demands that have been put forth by the workers in the sectors of our country, it would be no surprise if the deficit finance at the end of the year is many times more than what has been contemplated now.

(Shr: B. V. Naik)

3\$I

How then do we deal with it? I am a believer in the concept of nonalignment But, still, we are spending for the defence of our country about Rs 2,000 The big crores countries the super-powers in this world, they spend as much money tor one year as we have spent ourselves in the plan out lay of Rs 55,090 crores The budgetary outlay for the defence of the Super-power countries lıke the USA U S.S R run into nearly 100 billion billion dollars or eighty which is virtually equal to our total Fifth Five Year outlay in the Plan.

Now, if we are able to enter into a constructive augnment, as far as Sceurity Collective Asian Arrangement is concerned, without any inhibitions regarding ideological systems in which we may be living, and if we are able to enter into a constructive understanding and aligament with these countries, I think be a very substantial there will amount of savings in our defence be used, by spending which could the Finance proper utilisation by Ministry, for the purpose of subsidising at least our public distribution system of the essential commodities to put the purchasing power into the hands of the poor people

I would like to make one last point if you can kindly permit me. Irrespective of the sources of revenuedirect and indirect taxation_the Report of the Ministry of Finance, the Bureau of Public Enterprises has given here the information for the year 1972-73. In this country, now, who is the biggest monopolist? likes at or not, Shri Whether he Ganesh, our Minister of Finance, will have to admit that the State is the number one monopolist in this country if we mean the large aggregation of the capital and the investment. According to the latest of capital report, the total amount invested in the public sector undertakings in this country goes beyond Rs 5,931 crores We are manufacturing anywhere from a pin to seroplane or from shooes to ships as one would like to say. This is the size approximately, about eight to ten times of the biggest monopolist, Shri J.R D Tata in this country.

Therefore if from the returns for the first year, for our investment, we to receive Rs. 17 have been able crores, why is it that in these ten big giants like the Hindustan Steel, Bokaro Steel, Fertilisers Corporat on, Heavy Engineering Corporation, Food Corporation, of India, National Coal Development, Oil and Natural Commission, Neyveli Lagnite, Gas Corporation and Bharat Shipping Heavy Electricals where we have invested in all Rs 3,665 crores. I do not yield any surplus to us Why not be possible for us by should making them function properly to expect at least a 10 per cent return on our investment of Rs. 6,000 crores That will come to Rs 600 crores per year and your entire budge tary deficit will be wiped out Therefore, it is of peramount importance as a State investing in public sector undertakings to see that these under takings come in for special review of the Ministry and it is necessary for us also to debate in detail about them on the floor of this House in order to see that they become acco untable to Parliament.

श्री श्रमः ताथ विश्वासंकार (यंग्रीम्य)
स्थापति थी, जनरस तौर पर में फाइनेना
विस का समर्थन गरते के सिए खड़ा हुआ
हूं। में इसकी तफनीश ने जाना नहीं चाहता
नोवन कुछ बुनियावी बाते हैं जिनके सम्बन्ध
में कुछ चर्चा करना चाहता हूं। इस बात का
सभी स्वीकार करते हैं कि हमारे देन में
साविक स्थात बहुत ही पेचीशा है और हम
साविक सकट से गुजर रहे हैं। कुछ ऐसा
महसूस होता है कि वैसे हाबात हमारी
पक्ष ने नहीं जा रहे हैं। हम जनको पक्ष ने
को कोशिस करते हैं बेचिन हमारी पक्ष
ने बहु सब बीवें नहीं सा रही हैं।

नुक्स इस समय यह हो गया है कि हमारे यहां दो एकोनामीज पैरलल तौर पर चल रही हैं---एक ब्लैंक एकोनामी और एक श्रोपेन एकोनार्मा भ्रोपेन एकोनामी की जो प्रेरणा मिलतीहै वह ब्लैक एकोनामी से मिलती है। ब्लैक एकोनामी सुप्रीम होती जारही है। पहले नहीं थी लेकिन म्राहिस्ता म्राहिस्ता वह ताकत पकड़ती गई स्रौर स्रोपेन एकोनामी पर उसका गलबा बढ़ता गया। हम उसको रोक नहीं पाये। ग्राज तक हमः ऐसा कोई उपाय सोच नहीं पाये कि किस र्तरह से इस ब्लैक एकोनामी को हटा सकें ताकि हमारं एकोनामी जो राहू ग्रसित हो गई हैं वह स्राजाद सके । आज हमारी एकोनामी की हालत यह हैं कि हमारी भ्ररनिग कैपेसिटी उतनी नहीं बढ़ती लेकिन स्पैंडिंग कैरेसिटी हर एक बढ़ाना चाहता है। ग्ररनिंग कैपेसिटी को बढ़ाने की कोशिश बहुत कम होती है। यह ठीक है कि हमारे यहां टैक्निकल ट्रेनिग, इंडस्ट्रियल ट्रेनिंग, प्रैक्टिकल ट्रेनिंग सब देते हैं, इन्जीनियर बनते हैं लेकिन साथ साथ बेकारी बढ़ती जाती हैं। इसके माने हैं कि हमारी ऋथिक स्थिति ऐसी हैं जिसमें हम लोगें ़ को काम नहीं दे पाते हैं। लोगों की ग्ररिनग कैंगैसिटी कम है, उसको हम बढ़ा नहीं पाते हैं लेकिन हमारी एकोनामी में एक बात घर कर गई है कि हर एक व्यक्ति ग्रपने देश में चाहता है कि हमारी खर्चा करने की ताकत ज्यादा से ज्यादा बढ़ती जाये। खर्च करने की ताकत हमने कुछ क्लासेज को दे रखी है, उनको हम चेक नहीं कर पाये। खर्च करने की ताकत बढ़ाने की कोशिश जो क्लास करते है उनका ग्रनुकरण दूसरों को भी करना पड़ता है ग्रौर उन क्लासेज पर हम कोई पाबन्दी नहीं लगा पाये। कितनी बार हाउस में सजेश्चन ग्राये हैं कि हम कजम्शन पर कन्ट्रोल करें, जो ऐश्वर्य की चीज हैं उनको हम कम करें। कपड़े के सम्बन्ध में कई दफा सजेश्चन ग्राया कि फाइन क्लाथ हम सिर्फ एक्सपोर्ट करें ग्रौर लोगों

की जरूरत की जो चीज हैं उनमें वृद्धि करें, उनके प्राडक्शन को ज्यादा बढ़ावा दें और जो एशो इशरत की चींज हैं उनकी पैदावार सिर्फ फारेन एक्सचेंज कमाने के लिए करें लेकिन इन सजेश्चन्स पर हम कोई अमल नहीं कर पा रहे हैं। ऐसा मालूम होता है हम जकड़े हुए हैं, कोई ऐसी चीज है जो हमको जकड़ती हैं और हमें आगे नहीं बड़ने देती है।

. हम समाजवादी ग्रर्थ व्यवस्था की बात करते हैं। हमारे कुछ भाई ब्राजील की मिसाल देते हैं। कुछ दूसरे भाई दूसरी मिसाल देते हैं। दुनिया के अन्दर एक और समाजवादी ग्रर्थव्यवस्था है ग्रौर दूसरी तरफ पूंजीवादी ग्रर्थव्यवस्था है। हमारा जहां तक सम्बन्ध हैं हमने पूंजीवादी ऋर्थ व्यवस्था की जो बुराइयां हैं उनको तो ग्रपना लिया है, वे तो यहां विद्यमान हैं लेकिन उनकी ग्रच्छाइयों को हम नहीं लेगाये हैं। समाजवादी ग्रर्थ व्यवस्था को हम ग्रागे चला नहीं पाए हैं। समाजवादो ग्रर्थ व्यवस्था के लिए जिन बातों की भ्रावश्यकता हैं उनको हम अपना नहीं पाये हैं। नतीजा यह हैं कि न तो समाजवादी ग्रर्थव्यवस्था के फायदे हम उठा रहै हैं और न ही पूंजींवादी ग्नर्थ व्यवस्था के। हम बीच में खड़े हैं, न इधर जा सकते हैं श्रौर न उधर जा सकते हैं। डायरेक्शन की कमी हैं। हमें चाहिए कि हम डिटमिनेशन के साथ ग्रागे बढ़े। कुछ सिद्धान्त ग्रपने सामने रखे, कुछ ग्रादर्श ग्रपने सामने रखे। उन पर हम चलें। नए रास्ते ढूंढने की हम कोशिश करें। उस में हो सकता है कि हम गलतियां कुछ कर बैटे। कोई यह कर कि गलतियां किए बगैर वह आगे बढ़ सकता हैं तो यह सम्भव नहीं है। ठोकरें खाए लेकिन ब्रागे हम बढ़ेंगे ठोकरें खाएे बगैर ब्रा**गे** नहीं बढ़ा जा सकता है। नए रास्ते पर हैं तो गलतियां तो होंगी।

हम प्रेगमेटिज्म की बात करते हैं। लेकिन हम प्रेगमैटिक नहीं बन पाते हैं। अगर हम नई दिशा कायम न कर सकें, दिलों के अन्दर कोई कल्पना न बना सकें, किधर जाना

[र्थः समर नाथ विद्यालं नार]

बाहते हैं इसका फैमला न कर सके, क्या हासिल करना बाहते हैं इसके बारे ने हमारा मन साफ न हो तो काम बल नहीं सकेगा। इस बास्ते इस के बारे में हमारा मन साफ होना चाहिए, लक्ष्य हमारा जो है वह हमेशा हमारे सामने रहना चाहिए, और उसको प्राप्त करने की हमें हर सम्भव कोशिश करनी चाहिये।

जहां तक डिशिसिट फाइनेसिंग का मध्बन्ध है, न मैं इसके पक्ष में हुशोर नही इसके विरोध में । देखने वाली बात पहर्ह कि हम इस धन को खर्च विस तरह से करते है। प्रोडिक्टब कामों के लिए अपर हम डिफिसिट फाइनेसिंग का सहारा ल प्राडक्शन बढ़े तो टिफिमिट फाइनेसिय जाभ दाय , हा सकता है । नाये की हमारे पास कभी है भीर इस कमी में हम यहाँ से पुरा कर सकत है। लिकन ग्रगर ग्रनप्राडिक्टन कामी के उत्पर हम खर्च करे तो यह डिफि.मिट फाइने 'सग हम ने इबेगा। ब्राज स्थिति यह रंकि हम बहुत ज्यादा अनुशोडिक्टब खर्चे कर रहे है। एउ-मिनिस्देशन मे अनुप्राडिक्टवपन बहुत प्रधिक ह। उस में में बहुत से खर्चे ऐसे है जिन की भन्त्रोडक्टब कहा जा सकता है। इस पर हमको गम्भीरता स विचार करना चाहिये।

मैं हमेशा ब्य्रेनेमी की नुक्ताचीनी करता हूं, नौकरशाही का में वहुत समर्थक नहीं हूं। लेकिन एक बाती समझता हूं। हमारी एडिमिनिस्ट्रेटिव मशीनरी का इस वक्त डायरेक्सन की जरूरत है। यह डायरेक्सन हमें इसकी देना चाहिये। हमारा साइड क्लीयर होना चाहिए। हम में कुछ इंडी जन नहीं, ऐसा तो नहीं है कि हम फैसला नहीं कर पाते हैं भीर ब्यूरोनेसी मशीनरी को डायरेक्सन की कभी है, इस लिए वह चल नहीं पात्री है दिस पर हमें गम्भीरता में विचार करना होगा।

बब में बपनी कांस्टाइयुएंसी के बारे मैं जो बडीगढ है कुछ कहना चाहता हूं। बहां पर सारा काम सरकारी स्तर पर बलता है, ब्युरोक्रोटक तरीके से चलता है। वहां पर पढ़े लिखे लोगो की तादाद बहुत ज्यादा है। वहा कोई हॅमोकेटिक इस्टीट्युशज नहीं है। वहा पर म्युनिमिपैलिटी तक नही है, लोकल सैल्फ गवर्नमेंट को कोई इस्टीट्यूशन नही है। लोग ब्युरोऋमी परहर बात के लिए डिपेंड करते हैं। नोकरणाही जैसे उनको चलाती है, • वैसे वे चलते हैं , उसी पर उनका निर्भर रहना पडता है। पाच साल में एक बार पालियामैट के लिए मैम्बर चुनन का उनका भवश्य भवसर मिलता है उसके मिवा कुछ नहीं । वहा किसी किस्म का चुनाव नहीं होते हैं। रोजमर्रा के कामो में लागा में काई राय नहीं ली जाती है। एक एडवाइजरी कमेटी े जिस की बहा की ब्युरोकेमी नामिनट करती है। काई उनकी मधिकार नहीं है कि वे भ्रपनी बात कह मके। मार दैमाकेमी में विश्वास करत है भीर डैमाकेटिक तरीके से शामन चलाना चाहते हैं। उतन परे लिखे लाग जहा है बहा क्या धाप लोबल मैल्फ गवनं रिट का कोई तरीका नहीं निकाल सकत कोई ईमोक्रेटिक तरीके नहीं ग्रपना सकते हैं? क्या कठिनाई है उगके ग्रन्दर। वहां कई प्राव्लेम्ब उठ खडी शती है जिनमें जनता की राय या उनके प्रतिनिधियों का राय लेनी टानी है।

चण्डीगढ़ एक मुन्दर शहर है। मारे देश में
मबसे मुन्दर शहर शायद वही है। वह प्लाद
वे में बना है। वह मार्ग्टर प्लान है। सब कुछ है।
लेकिन इस सब के माथ माथ वहा स्लम्ब भी
वनते जाते हैं। शाप हैरान होगे शुरू शुरू में
प्लान ने ने सब तरह के प्लाज बनाए. वहा
मरकारी सफसर रहेंगे, गवन रहेगा, बढ़े
वह मन्त्री रहेगे, बलास फोर के लोग रहेगे
सब के लिए प्लाज बनाए। जेकिन बहुत
ज्यादा सन्तर रखा बनास फोर के ब्लाटरी में
धीर दूंसरे क्वाटरों में। कितनी झजीब बात है
कि बे इस बात को भी भूल गए कि यहा

कुछ मकान बनाने वाले भी है, मजदूर भी हैं जो रहेंगे, इडस्ट्रियल एरिया जो रखा है वहां पर काम करने वाले मजदूर भी होंगे स्रौर इन सब को सिर छिपाने के लिए जगह की जरूरत हो गी। इसको वे भूल गए। भूल गए इस बात को भी कि यहां पर लोग चलगे ग्रौर उनके वास्ते साइकित मुरम्मत करने वालें भी होंगे, मोटर मैंकेनिक भी होंगे , छावड़ी वाले भी होंगे ग्रौर उनको भी जगह की जरूरत होगी। ये लोग कहां रहेंगे इसको वेलोगभूल गए। जह जगह मिलती है वहीं ये लोग अब झोपड़ीय+ बनाकर रहने लग गए है। नतीजा यह है कि स्लम्ज बना जाते हैं, चण्डीगढ़ का हुलिया बिगड़ता जा रहा है। यह समस्या लगातार बढ़ती ज़ा रही है। यह कहा जाता है कि पैसा क्हीं है इस समस्या को हल करने के लिए। बहां की एडर्मिनस्ट्रेशन ने स्कीम भेजी है उनके बास्ते जिन के पास वहां मकान नहीं है, लेबरर्ज के वास्ते, गरीब लोगों के वास्ते मकान बनाने की जिस पर कुछ तो प्लानिग वालों ने एतराज किया और कुछ फाइनेंस मिनिस्टी बालों ने किया और कहा कि पैसा नहीं है और उसकी कांट छांट कर दी गई। जियती मांग की गई उस तें कहीं कम मलान बनेगें। यह जो समस्या है यह बढ़ती जा रही है। स्नाप धीरे धीरे इसको हल करना चाहते हैं भ्रौर नतीजा यह है कि समस्या बढती जा रही है। इसके बारे में ग्राप गम्भीरता से विचार करें। इसको भी देखें कि हम जनता को साथ कैसे ले कर चल सकते हैं। जनता को साथ लिये बगैर कोई रास्ता आप निकाल नहीं पाएंगे। जो लोग वहां बसते हैं उन से श्राप पूछें, शहर को सुन्दर भी बनाना है इसको कैसे बनाएं यह भी उन से पूछें। जनता से सुझाव लें। कुछ वह खर्च करेगी, कुछ ग्राप बरें, मद आप देंगे तो जो समस्याएं हैं हल हो जाएगी। दुनिया की बड़ी बड़ी समस्यापें हल हो सकती हैं तो क्या इसको हम हल नहीं कर सकते हैं। जनता पर जिसका ग्रसर पड़ता है उनको भ्राप बुलाऐं, उनके साथ बैठ कर विचर करें तब ये समस्यायें हल होंगी। ग्राजकल होता यह है कि जो ग्रफसर दपतरों

में काम करते हैं वे नीचे स्कीम भेज देते हैं

श्रीर जनता को मालूम ही नहीं होता है कि सोम क्या है। जब उसको पता चलता है तो वरोध होता है।

ग्राथिक समस्यायें भी हमारे सामने मुंह बाए खड़ी हैं। राम सिह भाई वर्मा जी ने कहा कि पोलिटीकल पार्टीज हड़ताल करवाती हैं श्रौर बाहर के लोग भी उनको ऐसा करने के लिए भड़काते हैं। मैं समझता हूं कि तमाम बुराई पोलिटीकल पार्टीज या बाहर वालों के सर मढ़ना ठीक नहीं है। यह ठीक है कि पोलिटीकल पार्टीज उनको एक्सप्लायट करती है। लेकिन बुनियादी तौर पर मजदूरों की कुछ समस्याएं हैं जो हल होनी बाकी हैं। जब वे हल नहीं होती है तो वैपोलिटिकल पार्टीज की सहायता लेंते हैं पोलिटीकल पार्टीज को मसाला मिल जाता है। उनको भड़काने का । लेकिम मजदूर श्रपने श्राप हड़ताल नहीं करना चाहते हैं। जनता का माइन्ड भी साफ है। यह सच है कि जनता आगे बढ़ना चाहती है । लेकिन उसको रास्ता नहीं मिलता है। स्राप कुछ करते नहीं हैं। स्रब इलाज क्या है? जैसे कोई बीमार होता है, ग्रच्छे ग्रच्छे डाक्टर से इलाज करवा कर जब वह निराश हो जाता है तो वह हकीम वैंद्य के पास जाता है श्रीर क्वेक्स के पास भी जाता है इस भ्राशा से कि शायद वे कुछ इलाज उसका कर सकें। इस वास्ते मैं कहना चाहता हूं कि हमारा जो एनेलेसिस हो वह ठीक होना चाहिये । मजदूर हड़ताल करते हैं इसलिए बाहर वालों को रोक दिया जाए यह ठीक नहीं है। इससे बीमारी बढती जाएगी। उनकी समस्यास्रों को हल करना है तो उनके साथ जो उनकी समस्यायें हैं बैठ कर आपको हल करना होगा, इन पर विचार करना होगा। उनको बताना होंगा कि इतना पैसा खर्च इस पर हो जायगा कहां से यह आएगा, कैसे इसको करेंगे उस-को बताना होगा कि हमारा गरीब मुल्क है, हमें देश की गरीबी को दूर करना है श्रीर इस में वह सहयोग दें। उनको बिठा कर गरीबी दूर करने के हम को प्लान बनाने होंगे। कह देने माल से गरीबी दूर नहीं होगी। जब तक आप उनको कान्फिडेंस में नहीं लेंगे. गरीबी

[श्री स्रमरनाथ विद्यालंकार]

दूर नहीं होगी। मजदूर दौलत पैदा करता है देश के लिए ग्रीर वही गरीबी को दूर भी कर सकता है। लेकिन उसकी कद्र नहीं है, इज्जत नहीं है न उसको पैसः मिलता है और न सिर छिपाने के लिए जगह मिलती है। जब उसकी जरूरतें परी नहीं होती है तो फिर बाध्य होकर उसको हड़ताल का सहारा लेना पड़ता है। मैं चाहता हं कि उसको ग्रपने साथ बिठा कर उससे ग्राप विचार विमर्श करे। उस को हमें सचम्च में ग्रपना क्षार्थी समझना चाहिए श्रौर साथी बनाना चाहिये। उसके दिल में यह भावना पैदा होनी चाहिये कि हक्मत को हम नहीं चलाते हैं, रूलिंग पार्टी नहीं चलाती है बल्कि वह भी इसके ग्रन्दर एक पार्टिसपेंट है। जितनी ज्यादा हम मजदूर किसान के दिल में यह भावना पैदा कर सहेंगे उतना ही देश हैं लिए ग्रच्छा होगा। इस देश की हकुमत को डैमोक्रेटिक तरीके से हम को चलाना है श्रीर उसके मन में यह भावना पैदा की जानी चाहिये कि यह मेरे हित में है। जिस दिन उसके मन में यह भावना पैदा हो जाएगी उस दिन हमारी समस्यायें हल हो जाएगी, उस दिन पोलिटीकल पार्टीज उनको एक्सप्लायट नहीं कर सकेंगे।

मैं कहना चाहता हूं कि हम नए तरीके से ोचना शुरू करें और आगे बढ़े। चण्डीगढ़ की तरफ भी आपके लिए ध्यान देना जरूरी है। चडीगढ़ की समस्याओं के आप छोटी समस्याओं त समझें। उसकी समस्याओं को ब्यूरोकेशी का अड़ा न बनाएं। वटां भी डैनीकेटिक तरीके आप अपनाएं, कोई और ढंग बहां काम करने क निकाले। वहां की समस्याओं को हल करने का कोई आप उपाय ढूंढें।

इन शब्दों के साथ में वित्त विश्लेयक का समर्थन करता हूं।

SHRI CHAPALENDU BHATTA-CHARYYIA (Giridih): Sir, while rising to support the Finance Bill, I must underscore the high rate of inflation. The food gap, the fertilizer gap and the fuel gap have

brought before the Indian administrators many imponderables. If we want to beat back the prices and if we want to import adequate fuel for our domestic needs and if we want to sustain and later on increase food production in the country there will be a draft on our foreign exchange to the extent of Rs. 2100 crores, almost 95 per cent of our total earnings. The situation is grave in the extreme. Our economy is in a state of siege and the developed nations have launched which in bilitary parlance is called: "enveloping action". Uncertainties, anxieties and impenderables arising out of the high prices have affected different layers of society. Some of them are mute; some of them are quite vocal. It appears that we have entered a dark tunnel of necessities and restrictions and it will require all our expertise, economic and administrative coupled with political will and the mobilisation of the masses to find our way out of the tunnel and this gathering gloom.

Our Finance Minister has done the best in this situation of constraints has to be supported. Rather than going into the nature of tax effort in detail, I shall concentrate on the lines on which through microplans district by district, anchal by anchal, we might try to fight our way out of the gathering distress and gloom. As regards the tax effort, it is more or less on the lines of the recommendations of Kalder and later on by the Wanchoo Committee excepting in one important particular. Kaldor had recommended as part of a total arrangement high taxation on expenditure. Now that we know the injurious effects of black-money, this tax on expenditure was very necessary. The enhancement of excise duties cannot take care of this suggestion. Five starred hotels are going up. Black moneyed multi-millionaires and the new rich are spending five starred days in these their hotels. Out of five rooms, two are foreign tourists and occupied by three are occupied by our indigenous

new rich. There is conspicuous consumption. We bring in a lot of cotton for our export effort, but consume textiles internally. We import newsprint. We waste it in blazing advertisements for a high life and for high jinks. Sir, development in a democratic society is always difficult. this inflation, whatever our friends on the Opposition side might say. is a worldwide phenomenon. rate of inflation may vary. In India, it may be 40 per cent and in some other country it may be 20 per cent. We have imported some of the inflatibn from abroad. But. how to counter it? This is the poser.

Sir, firstly, I suggest that our public sector undertakings in coal, steel, heavy engineering and in electrical industries should improve their performance and should increase their capacity utilisation. In regard steel and coal mines, I have suggested and I suggest again captive power plants. There is no other way out. There may be jurisdictional disputes between the Ministries but without captive power plants, in coal mines, the lives of the coal miners will be in jeopardy. We do not want repetition of Jitpurs. So, we have to captive power plants for the safety of the workers and the working of the mines and we have to have cartive power plants in steel plants, if only to take away the alibi to which some of the technocrats are clinging to, saying 'there is no power, and therefore, we cannot utilise'. 10 MW, 15 MW power plants, some of them mobile power plants must be import-They can see to the peak loads required by steel plants. By this we can improve our capacity utilisation. Secondly, Sir, the authority and the functions of the Bureau of Public Enterprises should be re-structured

MR. CHAIRMAN: You may conclude now.

SHRI CHAPALENDU BHATTA-CHARYYIA: Sir. I have spoken for only five minutes.

MR. CHAIRMAN: You have spoken for ten minutes.

SHRI CHAPALENDU BHATTA-CHARYYIA: Kindly bear with me for another three or four minutes. I will only read out the points.

MR. CHAIRMAN: Still, two Members have to speak. At 6 p.m., we have to close the discussion.

CHAPALENDU SHRI BHATTA-CHARYYIA: Sir, our model although very sophisticated is based on various national sample surveys of very slender tistical base and is not supported by census of consumption. This is a must. Otherwise, this process of regional variation through different macro-plans will go on gathering momentum. Our region. Sir. Nagpur is now faced with Adivasi agitation, due to arrested growth, one erop economy, failure of rains and forest laws and using. Now, 20-30,000 Santhal's are taking out processions with hows and arrows. We have to do something for them. I have suggested and still suggest introduction of dry farming techniques, growing soya bean and sun flower. We have already started growing there low nicotine content virghinia tobacco and cotton in demonstration plots. Then, Sir, I suggest rehabilitation of four major industries in my region, namely, mica, shellac beedi and tusser all labour incentives. If we take care of these in the micro-plans, or in the various national schemes, if we force the pace of growth of these crops, Chotanagpur will see another day. Now Chotanagpur is between two sectors, one glittering highly automatic sector, and there is a vale of tears nearby We have to think introduction of intermediate technology, and intermediate sector, so that this disparity in economic development between district and district. between one region of India and another is slowly removed. With these words, I support the Bill.

श्री सखदेन पसाद वर्मा(नवादा): सभा-पति महोदय. मैं वित्त विधयक का समर्थन करते हए ग्राप के माध्यम से कुछ निवेदन करना

344

चाहता हं। ग्राज पंचम पंचवर्षीय योजना में हम लोग प्रवेश कर गए है। चार योजनाएं समाप्त हो चुर्ता। इस में कोई संदेह नहीं कि देश में इन योजनातीं में उत्तादन बढ़ा है, दौलत पैदा हुई है किन्तु इन योजनाम्रों से जितना देश के अन्दर धन पैदा हुआ। अह सिमट कर कुछ पित्र रों के अन्दर अ.ज रह गया ग्रार परिणाम इसाका यह हम्रा कि इस में काले धन की उत्पति भी हुई है। इस पैदाहण, धन के ग्राधार पर इस देश में इतता काराधन आया है कि स्राज जो सही माने में वाजिब धन है वह उस के मुकाबले में ग्राग्या है। जो योजनाएं बनी उस में मैं समझता हूं कि कहीं न कहीं खराबियां थी। ग्राप की योजनाओं में ग्रगर खराबियां न होती, तो देश में जो दीलत पैदा हुई उस के वितरण की सही व्यवस्था होती तो वह देश के अन्दर सब लोगों को समान रूप से जाता तो देश के सामने इतनो कठिनाई न। ब्रातीउस का मुख्य कारण यह रहा कि योज-नाएं ऊर से ग्रफसरों के द्वारा बनाई गई ग्रौर योजना समिति तथा योजना मंत्रालय ने उस पर मोहर लगा दी। योजना नीचे से बननी चाहिए थी। उस में सारे विधेयक, सारे संसद सदस्य ग्रीर पंचायत लेवल के लोगों से राय लेकर ये योजनाएं ग्रगर ती वे से बनती तो देश के अन्दर अधिक दौलत की वृद्धि होती, उत्पादन बढ़ता स्रीर वितरण की भी समु-चित व्यवस्था होती । ग्राज फिर उन्हीं पूराने तरीकों ग्रीर पूरानी चीजों को दोहराएगें तो देश में दौलत भी पैदा होगी इस में कोई शक नहीं, लेबिन इस का परिणाम यही हैं।ने वाला है कि जो दीनत पदा होगी। उसने कोई खाते खातं मरेगा ग्रीर कोई खाने बगैर मरेगा । यह स्थिति पैदा होगी । इसलिए मेरा निवेदन है कि फिर से इन योजनाओं को हम देखें। जब हम समाजबाद की तरफ जा रहे हैं। तो समाजवादी तरीके से इस देश में जो दौलत पैदा हो उस का समुचित ढंग से समान वितरण इस देश के रहने वालों के बीच हो 6स में वे ऋपना जीवन निर्वाह कर सकें इस

का इस योजना के म्रन्दर म्रभाव रहा जिस का परिणाम ग्राज हमें भुगतना पड़ रहा है ।

हिन्दुस्तान कृषि प्रधान देश है। कृषि प्रधान देश में अगर कृषि का उत्पादन बढ़ाने की ग्रोर हम सहं हंग से कदम नहीं उठाएंगे तो हमारा काम नहीं चल सकता क्यों कि इस देश के 80 प्रतिशत लोग खेतें में लगे रहते हैं, खेती से सबंधित है। 38 प्रतिशत उस में रेखे ती-हर मजदूर हैं। अगर खेती का उत्पादन हम नहीं बढ़ा गेगे तो हिस्दुश्चान की ग्राधिक अवस्था में सुधार नहीं होने वाला है। इसलिए मैं चाहूंगा कि माननीय वित्त मंत्रो जी इस ग्रोर विशेष ध्यान दें।

समय के अभाव को देखते हुए मैं बिहार की श्रोर श्राप का ध्यान ले जाना चाहता हूं। बिहार में 428 जाख एकड़ कृषि योग्य भूमि है जिस में 50.28 में इन्होंने वादा किया था कि चतर्थ पंच वर्षीय योजना के स्रन्दर निश्चित रूप से सिचाई की व्यवस्था हो जाएगी। मैं नहीं जानता कि वह पूरा हम्रा या नहीं लेकिन म्रगर वह पूरा भी हो गया हो या तो विहार की भिम का वह 12 प्रतिगत है। तो 12 प्रतिगत से ज्य स्राप च।रपंचवर्षीय योजनास्रों के भ्रन्दर मिचाई की व्यवस्था करेंगे, इस रफतार से चलेंगे तो वहां उत्पादन की क्या हालत होगी, यह विचारणीय प्रश्न है। मैं माननीन मंत्री जी ा ध्यान दिलाना चःहंगा विः बिहार हिन्दुस-तान के अन्दर एक पिछड़ा हुआ राज्य है। योजना कमीशन ने और सरकार ने यह नीति निर्धारित की थी कि पिछड़े हुए राज्यों को विकसित राज्यों की तुलना में लाने के लिए हम विशेष रूरं ये धन की व्यवस्था करेंगे। मगर स्राप को तन कर स्राप्त्रचर्य होगा कि बिहार ग्राज भी पिछड़ा हुम्रा राज्य है जब कि बिहार के अन्दर उसकी भूमि उर्वरा है, नदां काफी हैं, जमीन के भ्रन्दर पानी है, विजली के उत्पादन के काफी साधन है। म्राश्चर्य की बात है कि म्राज तक **बिहार** में केन्द्रीय परियोजना के अन्दर एक भी थर्मल पावर स्टेशन की स्थापना नहीं

हुई । जो नीति श्रापने निर्धारित के वियो नहीं करना चाहिए था ? बिहार के अन्दर कोयले के मध्य में तेनुघाट हैं जहां कोयला बहुत है वहां एक थर्मल पावर स्टेशन होना चाहए । वहां वहां कोयला भी है, पानी भी है, दोनों चीजें हैं। बिहार की अवस्था दयनीय हैं। वहां आन्दोलन भी हो रहे हैं। लेकिन अभी तक सरकार ने घोषणा नहीं की कि बिहार के अन्दर तेनुघाट थमल पावर स्टेशन केन्द्रीय परियोजना में ले कर बनाया जाएगा। अगर आप की यह नीजि रहेगी तो वह पिछड़ा हुआ राज्य क्या ऊपर उठ सकेगा? मैं निवंदन करूगा कि इस राज्य के साथ आप ने जो व्यवहार किया है उस पर आप फिर से सोचें।

एक छोटी सी बात मैं अपने क्षेत्र की कहना ूँचाहूंगी। बिहार के अन्दर गया जिला, नवादा, ग्रौंरगाबाद, भमुग्रा, रोहतास, जमुई बे सब सुखाड़ के इलाके हैं। वहां बराबर ग्रकाल पड़ता रहता है। सरकार ने कहा कि सुखाड़ के इलाके में पक्की सड़कें बनाई जाएंगी। 202 किलोमीटर सड़क वहां र्ल: गई। उस का सारा रूपया भारत सरकार को देना था। 202 किलोमीटर सड़क विभिन्न क्षेत्रों में र्ल: गई थी। मेरे क्षेत्र में भी ली गई थी। 80--85 प्रतिशत काम हो गया ग्रीर 35 लाख रुपये की म्रावश्यकता रह गई। 85 लाख रुपये का सामान इन का सड़क के किनारे रखा हुम्रा बरबाद हो रहा है। यहां से चिट्ठी गई कि रूपया नहीं भिलेगा। नतीजा यह है कि 85 लाख इत्रारे का सामान बरदाद है। रहा हैं। सड़क कहीं एक मील बनी बीच में छुट गई। किर एक मील बनी, श्रागे छुट गई। इस तरह से काम के लायक भी सड़क नहीं बन पाई। तो क्या यह ग्रावश्यक नहीं था कि 35 लाख रुपये दे कर उस को पूरा करा लिया गया होता? वरना यह 85 लाख का सामान सब वरबाद जाएगा । मैंने वित्त मंत्री जैं को चिट्ठी लिखी, कृषि मंत्री को चिटठी लिखी। कोई जवाब नहीं श्राया। मैं 6 महीने से इस के जिए कह रहाह' मैं वित्त मंत्री महोदय से निवदन करूंगा

कि वह इस पर गोर करें और कृषि विभाग की तरफ से यह जो 202 किलोमीटर सड़क जो भी गई थी 35 लाख रूपये दे कर सड़क को पूरा करा दें जिस से 85 लाख रू का सामान बच जाए ग्रीर सड़क भी काम ग्राने लायक बन जाए।

श्राज जो श्रान्दोलन चल रहा है--वह महगाई के नाम पर, भ्रष्टाचार के नाम पर, बेकारी के नाम पर चल रहा है, लेकिन मैं वित्त मंत्री जी का ध्यान एक दूसरे भ्रान्दोलन की तरफ ग्राकवित करना चाहता हूं जो शीझ इस देश के अन्दर आने वाला है। संविधान में हरिजनों, ग्रादिवासियों के ग्रलावा ग्रन्य पिछड़े वर्गों के उत्थान के लिए काम किए जाने का प्रावधान है। 1954 में एक पिछड़ा वर्ग कमोशन बना था, जिस की रिपोट 1956 में सबमिट हुई, लेकिन ब्राज तक इस सदन में उस रिपोर्ट पर बहस तक नहीं हुई । कुछ राज्यों में जैसे तमिलनाडु, ग्रान्ध्र ने ग्रपने यहां इन पिछड़े वर्गी के लिए नौकरों में रिजर्वे शन पूरा करांदयां है, लेकिन ऐसे अनेकों राज्य हैं जैसे उत्त*्*प्रदेश, बिहार, इन राज्यों में इन वर्गी का ग्रभी नौकरियों में 2-3 प्रतिशत से ज्यादा स्थान नहीं है, उन का कोई विकास नहीं हम्रा है। इस लिए ग्राज ये लोग ज्वालामुखी के कगार पर खड़े हुए हैं, ग्रान्दोलन के लिए तैयार हैं। पिछड़े वर्गी कं∴ समस्या को हल करने के लिए स्रखिल भारतीय पिछडा वर्ग संघ ने एक मेमोरेन्डम भी दिया है, जिस में मांग की गई है संविधान में संधर्शन कर के सर्विसिज में इन को रिज-. वेंशन देने की व्यवस्था करें। पिछड़े वर्गी की हर एक राज्य में सूची बनी हुई है--एनेक्श्योर 1 स्रीर एके स्यार 2 में इन का उन्तेख है इनको दो भागों में बाटा हुम्रा है, बिहार में भी इन की दो सूचिया है एतेनशीर 1 में कहार, हज्जाम, बेलदार कांद्र स्नादि ऐसी जातियां है, जो हरिजनों और ग्रादिवासियों से भी गरीब ग्रौर पिछड़े हैं, मैं चाहता हूं कि उन की ग्रवस्था को ध्यान में रख कर तमिलनाडू ग्रीर ग्रान्ध्र की तरह से सर्विसिज में उन के लिए स्थान सुरक्षित किए जाएं।

इन शब्दों के साथ में इस विधेयक का समम्थन करता हूं ग्रीर सरकार में ग्रनुरोध करता हूं कि पिछड़े वर्ग कमीशन की जो रिपोर्ट काका-कालेलकर साहब की ग्रध्यक्षता में तैयार की गई थी, उस पर इस सदन में बहस कराने की कृपा करें।

[Shri Giridhar Gomango]

(Koraput): Mr. Chairman, Sir, I rise to support the Finance Bill. Today the country is facing the problem. Actually there are two types of problem: one is food scarcity and the other is food problem. Food problem is a permanent problem whereas food scarcity is a temporary in nature. There are two types of people living in India: is poor and the other is rich. problem of food scarcity is for the rich and the food problem is for the poorer sections. In the hill areas and tribal belts, people eat-it will be hear-roots, fruits and sometimes leaves. But in the towns we see the people eating luxurious food. How can we eradicate the disparity here? Finance Ministry is a main Ministry in the Government. The Finance Ministry controls all the Ministries. And when the Finance Bill is before House for discussion, I would like to submit before the hon. Minister problem which the country is facing The main problem that country is facing today is the economic problem or crisis. To eradicate economic problem, the Government should come forward for permanent solution, with a definite decision eradicate it for ever. It is a very difficult problem. The only solution this. When we have chosen to have a socialistic pattern of society for country, we should adopt a socialistic pattern of development. When Government allocate the money, prethe proposals, prepare schemes for the development of the country, to develop the people in the backward regions. At that time, they should get a higher allocation and less for the luxurious things. Importance has to be given to the smaller things

which will be helpful for the poor people.

In the previous Plan the allocation made for the tribal areas was very much less. In the Fifth Plan, the Government has adopted a bold policy for the development of the tribal areas and I hope they will get more money in the Fifth Plan. But money alone will not solve all their problems. For the removal of the undevelopment and backwardness of my people and those who live below the subsistence level, money allocation alone will not do-There is so much exploitation in the tribal areas. What type of exploitation is that? The exploitation is mainly the economic exploitation. Whether he is poor or whether he is innocent, whatever he may be, the exploitation arises out of the system and unless we take the necessary steps and bold steps to check the exploitation-I am not going into details about the exploitations-they will continue to live in an island of darkness of the tribal and hill areas.

We all talk of co-operation for the development of the backward people. but in the Plan there is not a single paisa for cooperation for the development of the tribals. We talk of the development of the agricultural methods of the tribals, but there is not even a single irrigation facility in the areas. When something is recommended by any committee to the Government, you will find that the taken is low and slow. How can we expect the development of the tribal from the temporary measures halting actions taken by the Government and its officers from top bottom?

MR. CHAIRMAN: Would you like to continue the next day?

SHRI GIRIDHAR GOMANGO: Yes. Sir.

MR. CHAIRMAN: You may continue your speech the next day.

340